

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0010916/2019	SANTOSHINI MOHAPATARA VS STATE OF ODISHA	M.R.MOHAPATRA VS	FATEGARH /177 /2019 () //
2	BLAPL/0010917/2019	PAPPU SAH VS STATE OF ODISHA	B.R.TRIPATHY VS	ADVA /57 /2019 () //
3	BLAPL/0010918/2019	HARIBANDHU KANHAR VS STATE OF ORISSA	GYANALOKA MOHANTY VS	PHIRINGIA /84 /2016 () //
4	BLAPL/0010919/2019	SUNIL KUMAR SAHU VS STATE OF ORISSA	MANORANJAN ACHARYA VS	BHANJANAGAR /345 /2019 () //
5	BLAPL/0010920/2019	MAMATA NAYAK VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	GOSANINUAGAM /94 /2019 () //
6	BLAPL/0010921/2019	RAHUL KUMAR NAYAK VS STATE OF ORISSA	OM PRAKASH SAHU VS	MAHILA P.S.(BBSR) /119 /2019 () //
7	BLAPL/0010922/2019	TARUN EKKA VS STATE OF ORISSA	RABI NARAYAN BEHERA VS	BANDOMUNDA /154 /2019 () //
8	BLAPL/0010923/2019	SANATAN SA VS STATE OF ORISSA	J.N.PANDA VS	BHAWANIPATNA TOWN /307 /2019 () //
9	BLAPL/0010924/2019	GANESWAR BISWAL VS STATE OF ORISSA	SARADA PRSANNA SARANGI VS	RAMACHANDAPUR /167 /2019 () //
10	BLAPL/0010925/2019	BIJU @ DHARMENDRA MOHAKUD VS STATE OF ORISSA	PRAKASH RANJAN BARIK VS	NILGIRI /256 /2019 () //
11	BLAPL/0010926/2019	MUNA @ JYOTISANKAR PRADHAN VS STATE OF ORISSA	BISWARANJAN DALAI VS	KUMBHARAPARA /198 /2017 () //

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12	BLAPL/0010927/2019	KRUSHNA ORAM VS STATE OF ORISSA	BIJAYA KUMAR RAGADA VS	/ /0 () //
13	BLAPL/0010928/2019	JAGAT PRADHAN @ PAHAN @ JAGAT VS STATE OF ORISSA	SANJAY KUMAR DAS-2 VS	KHALLIKOTE /345 /2019 () //
14	BLAPL/0010929/2019	DEBASISH MISHRA VS STATE OF ORISSA	BIBHU PRASAD DAS VS	DUNGURIPALI /172 /2019 () //
15	BLAPL/0010930/2019	D.KRISHAN VS STATE OF ORISSA	MANORANJAN ACHARYA VS	ANANDAPUR /203 /2019 () //
16	BLAPL/0010931/2019	SANTOSH KUMAR DASH VS STATE OF ORISSA	J.N.PANDA VS	BHAWANIPATNA TOWN /214 /2019 () //
17	BLAPL/0010932/2019	BRAJA MUNDA VS STATE OF ORISSA	TUKUNA KU MISHRA VS	GHATAGAON /53 /2015 () //
18	BLAPL/0010933/2019	PANDIA @ KADU MAJHI VS STATE OF ORISSA	TUKUNA KU MISHRA VS	PATNA /93 /2019 () //
19	BLAPL/0010934/2019	DHRUBA CHANDRA SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
20	BLAPL/0010935/2019	UMESH SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BEGUNIA P.S. /58 /2018 () //
21	BLAPL/0010936/2019	AJAYA YADAV VS STATE OF ODISHA	MANAS CHAND VS	BOUDH /300 /2019 () //
22	BLAPL/0010937/2019	JAI KRISHNA SINGH VS STATE OF ODISHA	MANAS CHAND VS	BOUDH /300 /2019 () //
23	BLAPL/0010938/2019	BIBHU @ PRATAP SAHOO	DEEPAK KU. SAHOO	PATKURA /51 /2017

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		VS	VS	()
24	BLAPL/0010939/2019	STATE OF ODISHA ANJU SAHU	MANAS CHAND	// BOUDH /300 /2019
		VS	VS	()
25	BLAPL/0010940/2019	STATE OF ODISHA JAGANNATH SAHU	MANAS CHAND	// BOUDH /300 /2019
		VS	VS	()
26	BLAPL/0010941/2019	STATE OF ODISHA MARA HANSDAH	SURYAKANTA DWIBEDI	// RAIRANGPUR TOWN /137 /2019
		VS	VS	()
27	BLAPL/0010942/2019	STATE OF ODISHA KANWAR NAVNEET SINGH	MANORANJAN PADHY	// JEYPORE SADAR /123 /2019
		VS	VS	()
28	BLAPL/0010943/2019	STATE OF ODISHA ROHITA DAS	P.K.MAHARAJ	// BIDANASI /39 /2019
		VS	VS	()
29	BLAPL/0010944/2019	STATE OF ODISHA CHANDRAMANI SABARA @ CHANDRU	CHANDAN SAMANTARAY	// JARADA /158 /2019
		VS	VS	()
30	BLAPL/0010945/2019	STATE OF ODISHA SANJAY SAHANI	RAJIB LOCHAN PATTNAIK	// / /0
		VS	VS	()
31	BLAPL/0010946/2019	STATE OF ODISHA BISHIKESHAN GATAN	MANORANJAN PADHY	// JEYPORE SADAR /119 /2017
		VS	VS	()
32	BLAPL/0010947/2019	STATE OF ODISHA JAYNARAYAN RAM	AMAR KUMAR MOHANTY	// BARKOTE /107 /2013
		VS	VS	()
33	BLAPL/0010948/2019	STATE OF ODISHA ABHIJIT MANNA	R.N.MISHRA	// RAIRANGPUR (RURAL) /76 /2019
		VS	VS	()
34	BLAPL/0010949/2019	STATE OF ODISHA FAYAZ KHAN @ FAYAHAZ MOHAMMED @ FIROZ MOHAMMAD	FIROZ MOHAMMAD	// BAIDYANATHPUR /6 /2018
		VS	VS	()

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35	BLAPL/0010950/2019	STATE OF ODISHA NABAKISHORE BISWAL VS	AMITAV TRIPATHY VS	// ITAMATI /158 /2019 ()
36	BLAPL/0010951/2019	STATE OF ODISHA JITENDRIYA PADHIHARY VS	VIVEKANAND JENA VS	// CHATRAPUR /228 /2019 ()
37	BLAPL/0010952/2019	STATE OF ODISHA MANGU @ MANGULI PRADHAN VS	PRAFULLA CHANDRA DAS VS	// RAJNAGAR /189 /2019 ()
38	BLAPL/0010953/2019	STATE OF ODISHA S.JAGANNATH VS	MIHIR KANTA RATH VS	// HINJILI (ASKA) /110 /2017 ()
39	BLAPL/0010954/2019	STATE OF ODISHA RAJESH PRADHAN @ HADA VS	A.PATTANAİK VS	// KODALA /369 /2019 ()
40	BLAPL/0010955/2019	STATE OF ODISHA SARITA KUMAR MUDULI VS	BASANTA KUMAR DAS VS	// KALINGA NAGAR /79 /2016 ()
41	BLAPL/0010956/2019	STATE OF ODISHA KARUNAKAR BEHERA VS	A.PATTANAİK VS	// KHALLİKOTE /207 /2018 ()
42	BLAPL/0010957/2019	STATE OF ODISHA CHINA @ PRIYARANJAN PALA VS	AMITAV TRIPATHY VS	// NAYAGARH /164 /2019 ()
43	BLAPL/0010958/2019	STATE OF ODISHA RAMA CHANDRA MALLICK VS	A.K.MOHAPATRA VS	// //0 ()
44	BLAPL/0010959/2019	STATE OF ODISHA BELIA @ SUSANTA KUMAR MAJHI VS	JITENDRA SAMANTARAY VS	// SPL.TASK FORCE /7 /2019 ()
45	CMAPL/0000853/2019	STATE OF ODISHA ANANTA KU.DAS VS CHAIRMAN,SELECTION COMMITTEE-CUM-COLLECTOR,BALASORE	ADV. VS	// // ()

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46	CMAPL/0000854/2019	KANAKALATA ROUT VS COMMN.,CONSOLIDN.	ADV. VS	// 0 //
47	CMAPL/0000855/2019	SOBHA RANI BEHERA VS UNION OF INDIA	ADV. VS	// 0 //
48	CMAPL/0000856/2019	CESU VS DAMAYANTI SAMAL	ADV. VS	// 0 //
49	CMAPL/0000857/2019	MAINJAN BIBI@MUNIJAN VS SK.ANWAR ALI	M/S.S.K.NAYAK(2) VS	// 0 //
50	CMAPL/0000858/2019	UNION OF INDIA VS REGISTRAR,C.A.T.	ADV. VS	// 0 //
51	CMP/0001417/2019	KAILASH CHANDRA BARIK VS GOLAK BEHARI RAY MOHAPATRA	VIVEKANANDA JENA VS	// 0 //
52	CMP/0001418/2019	KAMAL LOCHAN BEHERA VS ANKUR BEHERA	DINESH KUMAR MOHANTY VS	// 0 //
53	CMP/0001419/2019	SARAT CHANDRA PANDA VS NILAMBAR NAYAK	VIVEKANANDA JENA VS	// 0 //
54	CMP/0001420/2019	DEBENDRA SAHU VS ITISHREE BARIK	SAMIR KUMAR MISHRA VS	// 0 //
55	CMP/0001421/2019	GAGAN BIHARI ROUSTRAY VS YAJNESWAR BHUJABALA	VIVASWAT MOHAPATRA VS	// 0 //
56	CMP/0001422/2019	KRUSHNA CHANDRA MOHAPATRA VS THE PLANNING MEMBER/SECRETARY, CDA	KHIROD K. ROUT VS	// 0 //
57	CMP/0001423/2019	HIMANSU SEKHAR SRICHANDAN	BIBEKANANDA BHUYAN	//

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		VS	VS	0
58	CONTC/0002537/2019	SUDHIR RANJAN PATRA NADA KISHORE PADHI	ARJUNA CHARAN BEHERA	//
		VS	VS	0
59	CONTC/0002538/2019	GYANA DAS RAHUL NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
60	CONTC/0002539/2019	R.RAGHU PRASAD SURYA NARAYAN BAXI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
61	CONTC/0002540/2019	ANUPAM SAHA SAUDAMINEE NANDA	ADV	//
		VS	VS	0
62	CONTC/0002541/2019	CHITRA ARUMUGAM TAPAN KUMAR NANDA	ADV	//
		VS	VS	0
63	CONTC/0002542/2019	CHITRA ARUMUGAM SWARNALATA PATTANAIAK	ADV	//
		VS	VS	0
64	CONTC/0002543/2019	CHITRA ARUMUGAM AVAYA KUMAR SWAIN	ADV	//
		VS	VS	0
65	CONTC/0002544/2019	CHITRA ARUMUGAM ADITYA SANKAR BISWAL	ADV	//
		VS	VS	0
66	CONTC/0002545/2019	CHITRA ARUMUGAM DHARMENDRA MEKAP	ADV	//
		VS	VS	0
67	CONTC/0002546/2019	CHITRA ARUMUGAM MADHUSUDAN BEHERA	ADV	//
		VS	VS	0
68	CONTC/0002547/2019	CHITRA ARUMUGAM PUSPAMANJARI PANDA	ADV	//
		VS	VS	0

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		CHITRA ARUMUGAM		//
69	CONTC/0002548/2019	MADHUMITA NAYAK	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
70	CONTC/0002549/2019	MALARANI KAR	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
71	CONTC/0002550/2019	ANANTA KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
72	CONTC/0002551/2019	BAIKUNTHANATH BEHERA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
73	CONTC/0002552/2019	ANJUSHREE JENA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
74	CONTC/0002553/2019	CHANDRAKANTA PATI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
75	CONTC/0002554/2019	BIRABHADRA PANDA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
76	CONTC/0002555/2019	ASHOK KUMAR BEHERA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
77	CONTC/0002556/2019	PRANATI MOHAPATRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
78	CONTC/0002557/2019	JAYANTI KHUNTIA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
79	CONTC/0002558/2019	BISHNU MOHAN ROUT	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//

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80	CONTC/0002559/2019	UMAKANTA GHADEI VS CHITRA ARUMUGAM	ADV VS	// 0 //
81	CONTC/0002560/2019	HRUDANANDA MAHANA VS ASHIS THAKRE	ADV. VS	// 0 //
82	CONTC/0002561/2019	SARAT KUMAR BARIK VS CHITRA ARUMUGAM	ADV VS	// 0 //
83	CONTC/0002562/2019	SANTOSH KUMAR JENA VS CHITRA ARUMUGAM	ADV VS	// 0 //
84	CONTC/0002563/2019	DIBAKAR SWAIN VS CHITRA ARUMUGAM	ADV VS	// 0 //
85	CONTC/0002564/2019	SANJAY KUMAR SAMANTARAY VS CHITRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0002565/2019	TAPASWINI SARANGI VS CHITRA ARUMUGAM	ADV VS	// 0 //
87	CONTC/0002566/2019	BIPIN BIHARI SENAPATI VS CHITRA ARUMUGAM	ADV VS	// 0 //
88	CONTC/0002567/2019	PRAVAT KUMAR SUTAR VS CHITRA ARUMUGAM	ADV VS	// 0 //
89	CONTC/0002568/2019	SUDARSAN PANDA VS CHITRA ARUMUGAM	ADV VS	// 0 //
90	CONTC/0002569/2019	MANORANJAN KAR VS CHITRA ARUMUGAM	ADV. VS	// 0 //
91	CONTC/0002570/2019	GHANASHYAM SWAIN	ADV	//

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		VS	VS	0
		CHITRA ARUMUGAM		//
92	CONTC/0002571/2019	PUSPAMITRA SHANDHA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
93	CONTC/0002572/2019	GHANASHYAM ROUT	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
94	CONTC/0002573/2019	BIBHUDATTA SWAIN	ADV.	//
		VS	VS	0
		CHITRA AARUMUGAM		//
95	CONTC/0002574/2019	ASHOK KUMAR CHOUDHURY	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
96	CONTC/0002575/2019	SHARAT CHANDRA MISHRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
97	CONTC/0002576/2019	AJIT KUMAR BEHERA	ADV.	//
		VS	VS	0
		CHITRA AARUMUGAM		//
98	CONTC/0002577/2019	KULAMANI SWAIN	ADV.	//
		VS	VS	0
		CHITRA AARUMUGAM		//
99	CONTC/0002578/2019	PRAVATI KUMARI SINGH	ADV.	//
		VS	VS	0
		CHITRA AARUMUGAM		//
100	CONTC/0002579/2019	HAREKRISHNA BIHARI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
101	CONTC/0002580/2019	ANTARYAMI MOHAPATRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
102	CONTC/0002581/2019	SIRISH KUMAR MOHAPATRA	ADV	//
		VS	VS	0

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		CHITRA ARUMUGAM		//
103	CONTC/0002582/2019	KRISHNA CHANDRA BUDHIA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
104	CONTC/0002583/2019	BRAJAKISHORE DASH	ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		DEEPAK MISHRA		//
105	CONTC/0002584/2019	TAPAN KUMAR PATTANAIAK	SIDHESWAR MALLIK	//
		VS	VS	0
		SANJEEV CHOPRA		//
106	CONTC/0002585/2019	ABHAYA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		NIKUNJA DHAL		//
107	CONTC/0002586/2019	MANAS RANJAN PARIJA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		NIKUNJA DHAL		//
108	CONTC/0002587/2019	SATYA PRIYA SAMANTARAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//
109	CONTC/0002588/2019	PRASANT KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		SASWATA MISHRA		//
110	CONTC/0002589/2019	PABITRA MOHAN MAHALA	ADV	//
		VS	VS	0
		SASWATA MISHRA		//
111	CONTC/0002590/2019	LAXMIDHAR SATPATHY	ADV	//
		VS	VS	0
		SAHOO CONTROLLER EXAMINATIONS,CHSE		//
112	CONTC/0002591/2019	GAYADHAR MISHRA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
113	CONTC/0002592/2019	SUDARSAN NAYAK	ADV	//
		VS	VS	0
		SUPERINTENDENT OF POLICE,KHURDA		//

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114	CONTC/0002593/2019	DR.DINAKRISHNA SATAPATHY VS PREM CHANDRA CHAUDHARY	RAJDIPA BEHURA VS	// ()
115	CONTC/0002594/2019	ANITA MOHANTY VS GANGADHAR PATRA	ADV VS	// ()
116	CONTC/0002595/2019	GAURI PRASAD PANIGRAHI VS DEORANJAN KUMAR SINGH	ADV VS	// ()
117	CONTC/0002596/2019	SANTOSH KUMAR GOPAL VS DEORANJAN KUMAR SINGH	ADV VS	// ()
118	CONTC/0002597/2019	SUSHANTA KU.PANDA VS DEORANJAN KUMAR SINGH	ADV VS	// ()
119	CONTR/0000015/2019	RANJULATA MALLIK VS RADHA BINOD PANIGRAHI, SP OF POLICE, CUTTACK	ADV. VS	//0 ()
120	CRLA/0000939/2019	MANGAYA PASPUREDDY @ P. MANGAYA VS STATE OF ORISSA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /106 /2014 ()
121	CRLA/0000940/2019	G.ACHYUT KUMAR VS STATE OF ODISHA	B.S.DASPANDA VS	POTTANGI /110 /2019 ()
122	CRLA/0000941/2019	NAGA @ NAGESWAR SINGH VS STATE OF ODISHA	BIDYUT LATA MOHANTY VS	MAHILA P.S. BUXIBAZAR /18 /2017 ()
123	CRLMA/0000420/2019	SABITA SENAPATI VS LABANYA SENAPATI	MADHU BHAGAT VS	//0 ()
124	CRLMA/0000421/2019	SUMITA SINGH VS STATE OF ORISSA	ADV VS	//0 ()
125	CRLMA/0000422/2019	SUDHIR RANJAN NAYAK	BIBHU PRASAD DAS	SAHID NAGAR P.S. /124 /2016

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		STATE OF ODISHA		//
126	CRLMC/0003463/2019	SANATAN BEHERA	S.P.DASH	KHAIRA /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003464/2019	PRABHAT KUMAR BOXI	PRASHANTA KUMAR NAYAK	BAUNISUNI /62 /2014
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003465/2019	BIJAY KU.MAHAPATRA	SUBHRANSU BHUSAN MOHANTY	/ /0
		VS	VS	()
		K. SRINIBASH PATRO		//
129	CRLMC/0003466/2019	RUPESH KUMAR AGRAWAL	J.N.PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003467/2019	SAHID ALLAM @ SHAHID ALAM	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003468/2019	SHEIKH GAFOOR	DIPTI RANJAN BHOKTA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
132	CRLMC/0003469/2019	ITISHREE NAIK	ANIRUDHA DAS	PURIGHAT /123 /2015
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003470/2019	NABAGHANA PRADHAN	RESHMA EKKA	KHALLIKOTE /134 /2015
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003471/2019	SUMAN CHATTOPADHYAY	DEVASHIS PANDA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
135	CRLMC/0003472/2019	DURYODHAN MEHER	AKSHYA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003473/2019	SUNIL NAIK	PRADEEP KUMAR PANDA	ANGUL TOWN /621 /2012
		VS	VS	()

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137	CRLMC/0003474/2019	STATE OF ODISHA ASHOK KUMAR JALAN VS	P.K.PANDA 3 VS	// SASON /175 /2019 ()
138	CRLMC/0003475/2019	STATE OF ODISHA CHANDRASEKHAR BEHURA VS	BIBEKANANDA NAYAK VS	// BALICHANDRAPUR /313 /2019 ()
139	CRLMC/0003476/2019	STATE OF ODISHA PRADIP CHHURIA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
140	CRLMC/0003477/2019	APARNA PRIYADARSINI BARIK KEDARNATH MUNDARY VS	SOUMYA MISHRA VS	// / /0 ()
141	CRLMC/0003478/2019	STATE OF ODISHA MADAN MURMU VS	PRAVASH CHANDRA JENA VS	// SARAT /38 /2018 ()
142	CRLMC/0003479/2019	STATE OF ODISHA SARAT KU.BEHERA VS	BAIJAYANTI MOHANTY VS	// / /0 ()
143	CRLMC/0003480/2019	STATE OF ODISHA PRADEEP MOHANTY@BABULI MOHANTY VS	R.N.MOHANTY VS	// BALIANTA P.S. /94 /2017 ()
144	CRLMP/0001770/2019	STATE OF ODISHA GOBINDA CHANDRA DAS VS	M/S.R.N.MOHANTY VS	// / /0 ()
145	CRLMP/0001771/2019	STATE OF ODISHA SIPRA SAMAL VS	ARIJEET MISHRA VS	// / /0 ()
146	CRLMP/0001772/2019	STATE OF ORISSA TULASI PARDIA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// / /0 ()
147	CRLMP/0001773/2019	STATE OF ODISHA TUSHAR KUMAR MUKHARJEE VS DG OF POLICE, ODISHA	SUMANTA KUMAR NAYAK VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0001774/2019	TRILOCHAN NAYAK VS STATE OF ORISSA	P.R.MISHRA VS	/ /0 0 //
149	CRLMP/0001775/2019	MINAKETAN MAHAPATRA VS THE S.P (VIGILANCE), CUTTACK	S.K.SAMAL VS	/ /0 0 //
150	CRLMP/0001776/2019	BIKASH RANJAN PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
151	CRLMP/0001777/2019	ARUN PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
152	CRLMP/0001778/2019	SUBASINI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
153	CRLMP/0001779/2019	PRASANTA KUMAR MAHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
154	CRLMP/0001780/2019	BUDHIA PRADHAN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	/ /0 0 //
155	CRLMP/0001781/2019	T.BIKRAM REDDY VS STATE OF ORISSA	S.K.MOHANTY VS	/ /0 0 //
156	CRLMP/0001782/2019	SUKI MALLICK VS STATE OF ORISSA	S.K.BHANJADEO VS	/ /0 0 //
157	CRLREV/0000859/2019	AKHAYA SETHI VS STATE OF ORISSA	ANUGRAHA NARAYAN SAMANTARAY VS	/ /0 0 //
158	CRLREV/0000860/2019	MAKHAN PRADHAN VS STATE OF ODISHA	DEBENDRA DHAR VS	/ /0 0 //
159	CRLREV/0000861/2019	BHARAT BISWAS	G.N. MISHRA	ORKEL /46 /2009

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLREV/0000862/2019	MOHAMMAD IRFAN @ IMRAN	JUGALA KISHORE PANDA	ORKEL /115 /2016
		VS	VS	()
		STATE OF ODISHA		//
161	CRLREV/0000863/2019	ADEITA PRASAD SAMAL	SAROJ KUMAR SWAIN	DHARMASALA /443 /2019
		VS	VS	()
		STATE OF ODISHA		//
162	CRLREV/0000864/2019	BABI SAHU@BEHERA	ANIRUDHA DAS	COLLIERY /341 /2019
		VS	VS	()
		STATE OF ODISHA		//
163	CRLREV/0000865/2019	SANKARSAN SAHU @ SANKARSANA SAHOO DEVASHIS PANDA		/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000866/2019	SAROJ KUMAR MEHER	PRASANTA KUMAR NANDA	/ /0
		VS	VS	()
		BHABANI SANKAR SATAPATHY		//
165	CRLREV/0000867/2019	SRIDHAR JENA	SATYANARAYAN MISHRA-4	/ /0
		VS	VS	()
		PURNA CHANDRA NAYAK		//
166	CRLREV/0000868/2019	NIKHIL MOHAN BASTIA @ NIKHILA	SIDHARTHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
167	CRLREV/0000869/2019	SRINIBASA BEHERA @ SRINIBAS BEHERA	AMITAV TRIPATHY	PHIRINGIA /45 /2017
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000870/2019	GUPTA SISA	RAJIB LOCHAN PATNAIK	MUDULIPODA /6 /2019
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000871/2019	SWARNAPRABHA SAHU	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		PRASANNA KUMAR SAHU		//
170	CRP/0000019/2019	M/S.KALINGA UTKAL BUILDWELL PRIVATE LTD	ISHVARIKA SAHOO	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	FAO/0000978/2019	ORISSA TEXTILES AND STEELS EMPLYEES UNION SURENDRA NATH MUDULI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // ()
172	FAO/0000979/2019	KOUSHALYA NAYAK VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// ()
173	ITA/0000024/2019	M/S.ASHOKA ISPAT UDYOG VS PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SIDHARTHA RAY VS	// ()
174	JCRLA/0000094/2019	MINJA@BHAJAMAN PADHAN VS STATE OF ODISHA	ADV. VS	PURUNAKOTE /34 /2011 A.D.J.,ANGUL(Anugul *) CT/0000033/2012
175	JCRLA/0000095/2019	BIRENDRA@KHIRA MAJHI VS STATE OF ODISHA	ADV. VS	BELAGARH /17 /2016 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000142/2016
176	MACA/0000948/2019	RITESH KU.AGARWAL VS SUKHWANT SINGH BAL	PRADEEP KUMAR MISHRA VS	// ()
177	MACA/0000949/2019	SARADA PRASANNA KAR VS BIKRAM BISWAL	PRADEEP KUMAR MISHRA VS	// ()
178	MACA/0000950/2019	TIKILATRA SATAPATHY VS MONALISA DAS	DURGA CHARAN DEY VS	// ()
179	MACA/0000951/2019	ORIENTAL INSURANCE CO. LTD. VS DROUPADI ROUT	PRASANTA KUMAR MAHALI VS	// ()
180	MACA/0000952/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS HIMANSU RANJAN MOHAPATRA	PRASANTA KUMAR MAHALI VS	// ()
181	MACA/0000953/2019	SACHIDANANDA CHAND VS MONALISA DAS	DURGA CHARAN DEY VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	MACA/0000954/2019	HARE KRUSHNA MAHANTA VS HIMADRI SAHU	DURGA CHARAN DEY VS	// 0 //
183	MACA/0000955/2019	SARADA PRASANNA PATNAIK VS NITYANANDA DALAI	DURGA CHARAN DEY VS	// 0 //
184	MATA/0000173/2019	JOHNSON XALXO VS MAHIMA XALXO	M/S.A.K.SARANGI VS	// 0 //
185	RPFAM/0000305/2019	MUKESH DAS VS ANITA DAS	AKSHYA KU.SAHOO VS	// 0 //
186	RSA/0000370/2019	SHISHIR KU.NAYAK VS BANSHIDHAR NAYAK	AUROVINDA MOHANTY VS	// 0 //
187	RVWPET/0000428/2019	UNION OF INDIA VS RABINARAYAN LENKA	M/S DAYANIDHI LENKA (C.G.C.) VS	// 0 //
188	STREV/0000109/2019	M/S. SHREE HANUMAN DAL MILL VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
189	STREV/0000110/2019	B.S.N.L. VS STATE OF ORISSA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
190	STREV/0000111/2019	B.S.N.L. VS STATE OF ORISSA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
191	STREV/0000112/2019	COMMISSIONER OF SALES TAX VS M/S.S.N.TRADERS	S.C.(COMMERCIAL TAXES) VS	// 0 //
192	STREV/0000113/2019	STATE OF ODISHA VS M/S.A.V.THOMAS AND CO.	SR.S.C.(COMMERCIAL TAXES) VS	// 0 //
193	STREV/0000114/2019	STATE OF ODISHA	SR.S.C.(COMMERCIAL TAXES)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	TRP(C)/0000429/2019	M/S.S.N.TRADERS MADHUSMITA SENAPATI	SAROJ PADHY	//
		VS	VS	0
195	TRP(C)/0000430/2019	RAKESH KU.BARIK MAMA @ SONALI SWAIN	DEBI PR.PATTNAIK	//
		VS	VS	0
196	TRP(C)/0000431/2019	BISMAYA RANJAN PATRA NIBEDITA BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	0
197	TRP(C)/0000432/2019	BHUPATI SAMAL PRITI@KUIL MOHAPATRA	SIDHARTH PRASAD DAS	//
		VS	VS	0
198	TRPCRL/0000123/2019	DEEPAK KU.AGASTI BISWAJEET PARIDA	SAUMYA RANJAN PRADHAN	//0
		VS	VS	JUDGE FAMILY COURT,GANJAM(Ganjam)
199	WA/0000658/2019	ANISHA BARIK DIBAKAR PADHI	PRASANNA KUMAR MISHRA	Crp/0000178/2019
		VS	VS	//
200	WA/0000659/2019	STATE OF ODISHA ZONAL MANAGER, LIC OF INDIA	JAYANT KU.RATH	//
		VS	VS	0
201	WA/0000660/2019	TARAKESWAR MOHANTY BIJAYA LAXMI PANDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
202	WA/0000661/2019	STATE OF ODISHA MARKAND BISOYI	BAMADEV BARAL	//
		VS	VS	0
203	WA/0000662/2019	COLLECTOR,GANJAM MARKAND BISOYI	M/S.B.BARAL	//
		VS	VS	0
204	WA/0000663/2019	COLLECTOR,GANJAM AIRPORTS AUTHORITY OF INDIA	PRASANNA KU.PARHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0026415/2019	RAMESH CH MISHRA PARAMANANDA BEHERA VS	M/S.ANIL KUMAR BEHERA VS	// // 0
206	WP(C)/0026416/2019	COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT. DEBARAJ SAMAL VS	M/S.ANIL KUMAR BEHERA VS	// // 0
207	WP(C)/0026417/2019	STATE OF ODISHA RASANANDA NAIK VS	M/S.ANIL KUMAR BEHERA VS	// // 0
208	WP(C)/0026418/2019	COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA BIBUDHA CHANDRA GARANAIK VS	M/S.ANIL KUMAR BEHERA VS	// // 0
209	WP(C)/0026419/2019	COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DR.DEBABRATA MOHANTY VS	M/S.SAMEER KUMAR DAS VS	// // 0
210	WP(C)/0026420/2019	STATE OF ODISHA BIRANCHI NARAYAN BARIK VS	M/S.SAMEER KUMAR DAS VS	// // 0
211	WP(C)/0026421/2019	STATE OF ODISHA KARISHMA RANJAN RATHOR @ KARISHMA RATHOR VS	M/S.SAMEER KUMAR DAS VS	// // 0
212	WP(C)/0026422/2019	STATE OF ODISHA RAMESH CHANDRA DEY VS	M/S.SAMEER KUMAR DAS VS	// // 0
213	WP(C)/0026423/2019	STATE OF ODISHA RITESH SAHU VS	ARUN KUMAR PATRA VS	// // 0
214	WP(C)/0026424/2019	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	UPENDRA KUMAR SAMAL VS	// // 0
215	WP(C)/0026425/2019	STATE OF ODISHA RITESH SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0026426/2019	NITIN KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
217	WP(C)/0026427/2019	M/S.T.S.ALLOYS LTD VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
218	WP(C)/0026428/2019	LEFA MAJHI@GOPAL MAJHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
219	WP(C)/0026429/2019	GOPAL PRASAD @ GOPLA PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
220	WP(C)/0026430/2019	KUMARI KATHAR VS STATE OF ORISSA	AKSHYA KUMAR SAHOO VS	// 0 //
221	WP(C)/0026431/2019	HEMANTA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
222	WP(C)/0026432/2019	UGRASEN SAGARIA VS STATE OF ORISSA	M/S.A.K.SAHOO VS	// 0 //
223	WP(C)/0026433/2019	NALINI KANTA SUNDARAY VS STATE OF ODISHA	M/S. PURUSOTTAM CHULI VS	// 0 //
224	WP(C)/0026434/2019	SASHIDHAR MOHAPATRA VS STATE OF ODISHA	M/S.PURUSOTTAM CHULI VS	// 0 //
225	WP(C)/0026435/2019	CHAIBA LAXMIKANT CHHATRIA VS STATE OF ORISSA	M/S.A.K.SAHOO VS	// 0 //
226	WP(C)/0026436/2019	PUNI HATI VS STATE OF ORISSA	M/S.A.K.SAHOO VS	// 0 //
227	WP(C)/0026437/2019	SHANTI MADGUL	M/S.NIRMAL RANJAN ROURAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026438/2019	RAHIMUDDIN KHAN	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026439/2019	USHANTA SAHU	R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026440/2019	LALDHAR SAGARIA	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026441/2019	BANI BHUSAN DASH	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026442/2019	LALDHAR SAGARIA	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0026443/2019	GANGADHAR SAHOO	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		DIRECTOR OF ESTATE, GOVT. OF ORISSA		//
234	WP(C)/0026444/2019	RAMBILAS SAGARIA	M/S.AKSHYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0026445/2019	BIDYADHAR SAGARIA	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0026446/2019	SUKADEB OJHA	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026447/2019	RAMBILAS SAGARIA	M/S. AKSHYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0026448/2019	ANURADHA CHOUDHURY	SUBHASREE MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
239	WP(C)/0026449/2019	M/S.LAL TRADES AND AGENCIES (P) LTD VS	PRASANNA KUMAR PARHI VS	// 0
		STATE OF ODISHA		//
240	WP(C)/0026450/2019	UNION OF INDIA VS	CENTRAL GOVERNMENT COUNSEL VS	// 0
		RAM CHANDRA NATH		//
241	WP(C)/0026451/2019	ROURKELA DEVELOPMENT AUTHORITY SHOMVARIBESKUMARIMOHAPATRA VS	M/S.PRADEEP KUMAR MOHAPATRA VS	// 0
		STATE OF ODISHA		//
242	WP(C)/0026452/2019	GAGAN BEHARI PATTNAIK VS	BIBHU PRASAD MOHANTY VS	// 0
		STATE OF ODISHA		//
243	WP(C)/0026453/2019	RAGHUNATH PARHI VS	M/S.ULLASH CH.MOHANTY VS	// 0
		STATE OF ODISHA		//
244	WP(C)/0026454/2019	BUDHIRAM DAS VS	M/S.ULLASH CH.MOHANTY VS	// 0
		STATE OF ODISHA		//
245	WP(C)/0026455/2019	MD.JAWED ABBAS VS	RAMDAS ACHARY VS	// 0
		STATE OF ODISHA		//
246	WP(C)/0026456/2019	SIBA SHANKAR PATRA VS	M/S.PRADEEP KUMAR MOHAPATRA VS	// 0
		STATE OF ODISHA		//
247	WP(C)/0026457/2019	RATNAKAR JENA VS	M/S.ULLASH CH.MOHANTY VS	// 0
		STATE OF ODISHA		//
248	WP(C)/0026458/2019	ISWAR CHANDRA DAS VS	PRAFULLA KUMAR RATH VS	// 0
		STATE OF ODISHA		//
249	WP(C)/0026459/2019	ORISSA SECURITY AND SERVICE EMPLOYEES UNION VS	SOMNATH MISHRA VS	// 0
		THE CHAIRMAN CUM MD, MAHANADI COALFIELDS LTD.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0026460/2019	INDIAN INSTITUTE OF YOUTH AND DEVELOPMENT VS STATE OF ODISHA	REKHA DAS MOHANTY VS	// 0 //
251	WP(C)/0026461/2019	JAGABANDHU JENA VS STATE OF ODISHA	M/S.ULLASH CH.MOHANTY VS	// 0 //
252	WP(C)/0026462/2019	RAJENDRA NARAYAN MISHRA VS THE ADM AND COMPETENT AUTHORITY	M/S.PABITRA KUMAR NAYAK VS	// 0 //
253	WP(C)/0026463/2019	PITAMBAR BHUYAN VS STATE OF ODISHA	M/S.ULLASH CH.MOHANTY VS	// 0 //
254	WP(C)/0026464/2019	KUTBUDDIN KHAN VS STATE OF ODISHA	S.K.MOHANTY VS	// 0 //
255	WP(C)/0026465/2019	NITYANANDA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
256	WP(C)/0026466/2019	HARSHA RANJAN KHOSLA VS UNION OF INDIA	M/S. DEBI PRASAD DHALSAMANTA VS	// 0 //
257	WP(C)/0026467/2019	RABINDRA NATH PRADHAN VS STATE OF ODISHA	M/S. U.C.MISHRA VS	// 0 //
258	WP(C)/0026468/2019	SMT. PUSPANJALI PATTANAİK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
259	WP(C)/0026469/2019	SATYA NARAYAN PRADHAN VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHOO VS	// 0 //
260	WP(C)/0026470/2019	RAGHUNATH DAS VS STATE OF ODISHA	M/S.ULLASH CH.MOHANTY VS	// 0 //
261	WP(C)/0026471/2019	SANGRAM KESHARI NAYAK	M/S.KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0026472/2019	BIJAY KUMAR DWIVEDI	M/S.ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026473/2019	PADUMAN KUMAR PANDA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026474/2019	RAMESH CHANDRA KUNDU	M/S.ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026475/2019	NAMITA BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026476/2019	TRILOCHAN TRIPATHY	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026477/2019	MANABODHA GHUGAR	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0026478/2019	DAMODAR DUTTA	M/S.ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0026479/2019	M/S.SURESH CHANDRA PANDA	M/S.SUJAN KUMAR ROY CHOUDHURY	//
		VS	VS	0
		GENERAL MANAGER		//
270	WP(C)/0026480/2019	HIMADRI KUMAR PATTANAYAK	M/S.ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026481/2019	RATNAKAR MAHANTA	MANAS CHAND	//
		VS	VS	0
		THE JT COMMISSIONER, C AND S, SAMBALPUR		//
272	WP(C)/0026482/2019	SOMANATH BARIK	MANAS RANJAN DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0026483/2019	STATE OF ODISHA MANAS KUMAR BEHERA VS	M/S.ULLASH CH.MOHANTY VS	// // 0
274	WP(C)/0026484/2019	STATE OF ODISHA KISHORE CHANDRA PANDA VS	M/S. MANAS RANJAN DAS VS	// // 0
275	WP(C)/0026485/2019	STATE OF ODISHA ANANTA KUMAR GHADEI VS	M/S.ULLASH CH.MOHANTY VS	// // 0
276	WP(C)/0026486/2019	STATE OF ODISHA BIJAY KETAN PANDA VS	M/S. P.C.MISHRA VS	// // 0
277	WP(C)/0026487/2019	STATE OF ODISHA SARAT CHANDRA RATH VS	M/S.ULLASH CH.MOHANTY VS	// // 0
278	WP(C)/0026488/2019	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
279	WP(C)/0026489/2019	JYOTIRMAYEE NANDA MITALI SAHOO VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
280	WP(C)/0026490/2019	STATE OF ODISHA ALAMGIR KHAN VS	SANTANU KUMAR SARANGI VS	// // 0
281	WP(C)/0026491/2019	ROURKELA DEVELOPMENT AUTHORITY BENU TAKRI VS	ADITYA N.DAS VS	// // 0
282	WP(C)/0026492/2019	UNION OF INDIA BIDYASAGAR MISHRA VS	M/S. JITENDRA KUMAR DIGAL VS	// // 0
283	WP(C)/0026493/2019	STATE OF ODISHA STATE OF ORISSA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
		SATYABATI PANIGRAHI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0026494/2019	YOGITA KUMARI PANIGRAHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	WP(C)/0026495/2019	REKHA NAYAK VS UNION OF INDIA	SEVATI SOREN VS	// 0 //
286	WP(C)/0026496/2019	MAHESWAR JENA VS STATE OF ODISHA	M/S.RAMA CHANDRA RAY VS	// 0 //
287	WP(C)/0026497/2019	RAMA CHANDRA MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
288	WP(C)/0026498/2019	NIHAR RANJAN PATI VS DIRECTOR, AGRICULTURE MARKETING-CUM-MEMBER SECRETARY, ODISHA	M/S.S.P.MOHANTY VS	// 0 //
289	WP(C)/0026499/2019	NIRMAL GORANA VS UNION OF INDIA	SEVATI SOREN VS	// 0 //
290	WP(C)/0026500/2019	TRILOCHAN ROUT VS STATE OF ODISHA	M/S.RAMA CHANDRA RAY VS	// 0 //
291	WP(C)/0026501/2019	MANJULA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0026502/2019	LAMBODAR PRADHAN VS THE STATE OF ODISHA	M/S.SUDEER KUMAR SAHOO VS	// 0 //
293	WP(C)/0026503/2019	AMULYA KUMAR SAHU VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
294	WP(C)/0026504/2019	GOPINATH PRADHAN VS STATE OF ODISHA	PRAVASH CH. JENA VS	// 0 //
295	WP(C)/0026505/2019	SARAT KUMAR NAYAK	M/S. K.K.SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026506/2019	CHANDRAKALA SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026507/2019	PRAVAKAR KAR	M/S.PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026508/2019	LAXMIPRIYA KANUNGO	M/S.B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0026509/2019	KASHINATH BEJ	B.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026510/2019	MENAKA PATRO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0026511/2019	LOKANATH BARIK	M/S.SUDARSAN BEHERA	//
		VS	VS	0
		ODISHA STATE HOUSING BOARD		//
302	WP(C)/0026512/2019	DIPAK KUMAR BHOI	M/S.H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0026513/2019	RANJAN KUMAR BEURA	PRAVASH CH. JENA	//
		VS	VS	0
		COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER CUM A.O., ANGUL		//
304	WP(C)/0026514/2019	K.SRIPATI DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0026515/2019	BINAPANI DASH	M/S.ALOK KUMAR DAS	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0026516/2019	NARAYAN CHANDRA SUTAR	R.P.DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0026517/2019	STATE OF ODISHA SUSHIL KUMAR BEHERA VS COLLECTOR AND DM, KEONJHAR	UDIT RANJAN JENA VS	// // 0 //
308	WP(C)/0026518/2019	SOUBHAGYA RANJAN DAS VS DEVELOPMENT COMMISSIONER-CUM-ADDL.CHIEF SECRETARY	M/S.MAHENDRA KUMAR SAHOO VS	// 0 //
309	WP(C)/0026519/2019	KAILASH CHANDRA LENKA VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
310	WP(C)/0026520/2019	RANJAY KUMAR YADAV VS STATE OF ORISSA	M/S.AMBIKA PRASAD RAY VS	// 0 //
311	WP(C)/0026521/2019	SANTHA LANGWALA SINGH BARIHA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
312	WP(C)/0026522/2019	KAUSTUVA SAHU VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
313	WP(C)/0026523/2019	SAMARU SAHOO VS STATE OF ODISHA	M/S.SURAJ MOHANTY VS	// 0 //
314	WP(C)/0026524/2019	PRATISH JENA VS SUNITI SWAIN	M/S.SHANKAR MOHANTY VS	// 0 //
315	WP(C)/0026525/2019	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
316	WP(C)/0026526/2019	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	M/S.SURAJ MOHANTY VS	// 0 //
317	WP(C)/0026527/2019	UNION OF INDIA VS DEVENDRA KUMAR FOGU BORKAR	RAJ BIMAL DAS VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0026528/2019	DAYANIDHI SAHOO VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
319	WP(C)/0026529/2019	BASANTA KUMAR PADHI VS REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CTC	M/S.BIGYAN KUMAR SHARMA VS	// 0 //
320	WP(C)/0026530/2019	HEMANTA KUMAR BARIK VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
321	WP(C)/0026531/2019	SADANANDA MOHANTY VS THE TAHASILDAR, CHANDABALI	M/S.S.K.NAYAK (2) VS	// 0 //
322	WP(C)/0026532/2019	TAPIMANI BHOI VS STATE OF ODISHA	M/S.SURAJ MOHANTY VS	// 0 //
323	WP(C)/0026533/2019	BINOD BIHARI MOHANTY VS STATE OF ODISHA	M/S.S.K.NAYAK(2) VS	// 0 //
324	WP(C)/0026534/2019	GIRIDHARI BEHERA VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
325	WP(C)/0026535/2019	KRUPASINDHU KHORA VS UNION OF INDIA	ADITYA N. DAS VS	// 0 //
326	WP(C)/0026536/2019	CHATRU BARIHA VS STATE OF ODISHA	M/S.SURAJ MOHANTY VS	// 0 //
327	WP(C)/0026537/2019	MANAS RANJAN BEURA VS INCOME TAX OFFICER, WARD 2, CUTTACK	SIDHARTHA RAY VS	// 0 //
328	WP(C)/0026538/2019	HIMANSU SEKHAR DAS VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
329	WP(C)/0026539/2019	SANTOSH KUMAR MOHANTY	M/S.B.S.RAYAGURU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE ODISHA ADMINISTRATIVE TRIBUNAL,CTC		//
330	WP(C)/0026540/2019	RAKESH AGARWALLA	M/S.A.PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA		//
331	WP(C)/0026541/2019	NIRANJAN PADHY	M/S.A.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026542/2019	SATYABHAMA BISWAL	M/S.B.S.RAYAGURU	//
		VS	VS	0
		THE STATE OF ODISHA		//
333	WP(C)/0026543/2019	SUKI MALLICK	M/S.S.K.BHANJADEO	//
		VS	VS	0
		MANAS MALLICK		//
334	WP(C)/0026544/2019	DEBIPRASANNA SWAIN	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
335	WP(C)/0026545/2019	BISHNU CHARAN MOHANTY	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0026546/2019	BHOLANATH SENAPATI	M/S.ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0026547/2019	DR.RABINDRA NATH PRADHAN	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0026548/2019	BIDYADHAR MALLIK	M/S.ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026549/2019	JAGANNATH MUDULI	ANUP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0026550/2019	BINAY KUMAR ROUT	M/S.ASIT KUMAR CHAUDHURY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0026551/2019	STATE OF ODISHA GEETANJALI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
342	WP(C)/0026552/2019	STATE OF ODISHA SARAT KUMAR MANGARAJ VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
343	WP(C)/0026553/2019	STATE OF ODISHA DIGANTA KUMAR MOHANTY VS	U.C.MISHRA VS	// // 0
344	WP(C)/0026554/2019	STATE OF ODISHA LAXMI NARAYAN SAMANTRAY VS	M/S.ALOK KUMAR PANDA VS	// // 0
345	WP(C)/0026555/2019	STATE OF ODISHA NRUSINGHA PRASAD SAHOO VS	M/S.BIBEKANANDA BHUYAN VS	// // 0
346	WP(C)/0026556/2019	STATE OF ODISHA AMIYA RANJAN SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
347	WP(C)/0026557/2019	STATE OF ODISHA NABA KISHORE MOHAPATRA VS	K.SWAIN VS	// // 0
348	WP(C)/0026558/2019	STATE OF ODISHA ISWAR CHANDRA SWAIN VS	M/S.S.D.ROUTRAY VS	// // 0
349	WP(C)/0026559/2019	STATE OF ORISSA NARMADA BISIMAJHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
350	WP(C)/0026560/2019	STATE OF ODISHA MIRZA SIDDIK VS	AMIT PRASAD BOSE VS	// // 0
351	WP(C)/0026561/2019	STATE OF ORISSA RAJ KISHORE PARIDA VS STATE OF ODISHA	KEDAR CH. SARANGI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0026562/2019	SANJUKTA TRIPATHY VS STATE OF ORISSA	M/S.S.K.SAMAL VS	// 0 //
353	WP(C)/0026563/2019	KISHORE CHANDRA MOHANKUDA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0026564/2019	DHRUBANANDA GHADEI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0026565/2019	GUNANIDHI NAIK VS STATE OF ORISSA	M/S.S.D.ROUTRAY VS	// 0 //
356	WP(C)/0026566/2019	PRAMOD KUMAR BHANJDEO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0026567/2019	BASANTA MANJARI DEI VS STATE OF ORISSA	M/S.R.P.DALAI VS	// 0 //
358	WP(C)/0026568/2019	UGRASEN MAHANTA VS STATE OF ODISHA	PRASANNA KUMAR PATTNAYAK VS	// 0 //
359	WP(C)/0026569/2019	PRADEEP KUMAR BARIK VS STATE OF ORISSA	M/S.S.K.SAMAL VS	// 0 //
360	WP(C)/0026570/2019	SAGAR CHOUDHURY VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
361	WP(C)/0026571/2019	DR.RAJENDRA KUMAR DASH VS DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL,CTC	M/S.S.D.ROUTRAY VS	// 0 //
362	WP(C)/0026572/2019	SATYANARAYAN SAHU VS THE COLLECTOR	PRASANT KUMAR ROUTRAY VS	// 0 //
363	WP(C)/0026573/2019	MINATI KUMARI SETHI	M/S.R.P.DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
364	WP(C)/0026574/2019	REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, BBSR KUNI SAMAL	SAMARENDRA MOHANTY	//
		VS	VS	0
365	WP(C)/0026575/2019	STATE OF ODISHA SATRUGHNA MATIA	M/S.R.P.DALAI	//
		VS	VS	0
366	WP(C)/0026576/2019	STATE OF ORISSA GOLAK BIHARI PARIDA	K.K.SWAIN	//
		VS	VS	0
367	WP(C)/0026577/2019	STATE OF ODISHA RAJADHANI DAINIKA HAT BY ABASAYEE SAMANTRAM DASH	M/S.R.P.DALAI	//
		VS	VS	0
368	WP(C)/0026578/2019	STATE OF ODISHA TAPAN KUMAR SWAIN	K.K.SWAIN	//
		VS	VS	0
369	WP(C)/0026579/2019	STATE OF ODISHA DR.SAROJA KUMAR KANUNGO	M/S.S.DAS	//
		VS	VS	0
370	WP(C)/0026580/2019	DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CTC KSHEERABDHI TANAYA PANDA	M/S.R.P.DALAI	//
		VS	VS	0
371	WP(C)/0026581/2019	REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, BBSR HRUSIKESH MALLICK	M/S.R.P.DALAI	//
		VS	VS	0
372	WP(C)/0026582/2019	STATE OF ORISSA PARAMANANDA DANG	K.K.SWAIN	//
		VS	VS	0
373	WP(C)/0026583/2019	STATE OF ODISHA SAMPTI BISWAKESHAN	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
374	WP(C)/0026584/2019	STATE OF ODISHA RAMAKANTA MISHRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0026585/2019	STATE OF ORISSA NIRANJAN MAHARANA VS	DURGESH NARAYAN RATH VS	// // 0
376	WP(C)/0026586/2019	STATE OF ODISHA BALU KISHORE ACHARYA VS	ARIJEET MISHRA VS	// // 0
377	WP(C)/0026587/2019	SAILA KUMARI ACHARYA KSHIRA BANDHU MISHRA VS	K.K.SWAIN VS	// // 0
378	WP(C)/0026588/2019	STATE OF ODISHA SUDAM PANDA VS	DURGESH NARAYAN RATH VS	// // 0
379	WP(C)/0026589/2019	STATE OF ODISHA MANORANJAN MISHRA VS	MIHIR KANTA RATH VS	// // 0
380	WP(C)/0026590/2019	STATE OF ODISHA GUNTHA KASINATH VS	DURGESH NARAYAN RATH VS	// // 0
381	WP(C)/0026591/2019	STATE OF ODISHA BHUBANA NANDA SAHU VS	DURGESH NARAYAN RATH VS	// // 0
382	WP(C)/0026592/2019	STATE OF ODISHA AJAYA KUMAR SAHU VS	DURGESH NARAYAN RATH VS	// // 0
383	WP(C)/0026593/2019	STATE OF ODISHA MANZOOR ALLI VS	M/S.T.K.J.SAMANTA VS	// // 0
384	WP(C)/0026594/2019	SENIOR MANAGER, HDFC BANK PRAMOD KUMAR BAJUBANDHA VS	DURGESH NARAYAN RATH VS	// // 0
385	WP(C)/0026595/2019	STATE OF ODISHA GUNTHA DEBARAJ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0026596/2019	UPENDRA KUMAR SAHU VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
387	WP(C)/0026597/2019	JAMINIKANTA DAS VS PRINCIPAL SECRETARY TO GOVT.	M/S.PRASANTA KUMAR MISHRA VS	// 0 //
388	WP(C)/0026598/2019	RABINDRA KUMAR DEY VS STATE OF ODISHA	M/S.GIRIDHARI SINGH VS	// 0 //
389	WP(C)/0026599/2019	PRABHAT KUMAR TIWARI VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
390	WP(C)/0026600/2019	NIRUPAMA JENA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
391	WP(C)/0026601/2019	DINESH KUMAR GOEL VS STATE OF ODISHA	M/S.SATYA RANJAN PATI VS	// 0 //
392	WP(C)/0026602/2019	SUBASH CHANDRA DAS VS THE STATE OF ODISHA	M/S.KSHIROD KUMAR PAHIL VS	// 0 //
393	WP(C)/0026603/2019	RAJ KUMAR SUNANI VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
394	WP(C)/0026604/2019	KAILASH CHANDRA SAHU VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
395	WP(C)/0026605/2019	NABA KISHORE MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0026606/2019	RAJANIKANTA PATEL VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
397	WP(C)/0026607/2019	NIMAI CHARAN PARIDA	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0026608/2019	SUSHREE SANGITA SARANGI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ORISSA		//
399	WP(C)/0026609/2019	MOHAMMAD ABID	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0026610/2019	SURENDRA PATEL	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0026611/2019	MURALIDHAR DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0026612/2019	GOURA CHANDRA ROUSTRAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE BANK OF INDIA		//
403	WP(C)/0026613/2019	RANJAN KUMAR DASH	M/S.P.P.MOHANTY	//
		VS	VS	0
		SOLE ARBITRATOR		//
404	WP(C)/0026614/2019	RAGHABENDRA SAA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0026615/2019	AKSHAYA KUMAR MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0026616/2019	PADMARANI PRUSTY	M/S.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0026617/2019	BIRA DUSHASAN PRADHAN	MIHIR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0026618/2019	RAJ KISHORE SENAPATI	M/S.RAMA KRISHNA BISOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0026619/2019	STATE OF ODISHA BAIKUNTHA CHARAN SWAIN VS	M/S.RAMA KRISHNA BISOI VS	// // 0
410	WP(C)/0026620/2019	STATE OF ODISHA DILLIP KUMAR SENAPATI VS	M/S.RAMA KRISHNA BISOI VS	// // 0
411	WP(C)/0026621/2019	STATE OF ODISHA KAMALAKANTA KAR VS	M/S.NIRMALCHANDRA DAS VS	// // 0
412	WP(C)/0026622/2019	STATE OF ODISHA PRAKASH CHANDRA PALTASINGH VS	SUVASHISH PATTANAIAK VS	// // 0
413	WP(C)/0026623/2019	STATE OF ODISHA BHASKAR CHANDRA SAHOO VS	M/S.RAMA KRISHNA BISOI VS	// // 0
414	WP(C)/0026624/2019	STATE OF ODISHA PRABIR KUMAR DASH VS	SUVASHISH PATTANAIAK VS	// // 0
415	WP(C)/0026625/2019	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	SUVASHISH PATTANAIAK VS	// // 0
416	WP(C)/0026626/2019	STATE OF ODISHA ASHUTOSH SAMANTASINGHAR VS	SUVASHISH PATTANAIAK VS	// // 0
417	WP(C)/0026627/2019	STATE OF ODISHA BIPIN BIHARI SAHOO VS	M/S.RAMA KRISHNA BISOI VS	// // 0
418	WP(C)/0026628/2019	STATE OF ODISHA SURATHA KUMAR GOUD VS	SUVASHISH PATTANAIAK VS	// // 0
419	WP(C)/0026629/2019	STATE OF ODISHA NIMAIN CHARAN SAMAL VS STATE OF ODISHA	M/S. RAMA KRISHNA BISOI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0026630/2019	TRUPTI NAIK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
421	WP(C)/0026631/2019	PADMANAVA JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
422	WP(C)/0026632/2019	GATIKRUSHNA DAS VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
423	WP(C)/0026633/2019	ARJUN SWAIN VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
424	WP(C)/0026634/2019	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
425	WP(C)/0026635/2019	SANTOSH KUMAR ROUT VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
426	WP(C)/0026636/2019	RATIRANJAN KAR VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
427	WP(C)/0026637/2019	MATHURAM SA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
428	WP(C)/0026638/2019	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
429	WP(C)/0026639/2019	URMILA DEI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
430	WP(C)/0026640/2019	YUSIM KUMAR CHOUDHUIRY VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
431	WP(C)/0026641/2019	PUSPALATA ROUT	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0026642/2019	IPSITA KUMAR MOHANTY	SUVASHISH PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0026643/2019	RUPESH KUMAR PRADHAN	SUVASHISH PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0026644/2019	DR.ANJANA MALLA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0026645/2019	PRASANTA KUMAR DASH	SUVASHISH PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0026646/2019	BICHITRA KUMAR BEHERA	SUVASHISH PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0026647/2019	SUJATA PATRO	M/S.SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0026648/2019	REETARANI DASH	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0026649/2019	ARCHANA KALITA	M/S.SRIKAR KUMAR RATH	//
		VS	VS	0
		UNION OF INDIA		//
440	WP(C)/0026650/2019	URAMAT NAG	M/S.AKSHYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
441	WP(C)/0026651/2019	NILAI PRADHANI	M/S.BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0026652/2019	YUDHISTIRA SETHI	M/S.RANJAN KUMAR BEHERA	//
		VS	VS	0

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		STATE INFORMATION COMMISSION		//
443	WP(C)/0026653/2019	PURASTAM BEHERA	M/S.GURUDUTTA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
444	WP(C)/0026654/2019	BHIMSEN MAJHI	M/S.RANJAN KUMAR BEHERA	//
		VS	VS	0
		TAHASILDAR KUJANGA		//
445	WP(C)/0026655/2019	KHAGENDRA BAL	M/S.DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		TAHASILDAR, SIMULIA		//
446	WP(C)/0026656/2019	BASUDEV SAHU	M/S.JAGABANDHU SAHU	//
		VS	VS	0
		THE PRESIDING OFFICER, OFFICE OF THE ISURANCE OMBUDSMAN		//
447	WP(C)/0026657/2019	KARUNAKAR PARABHOI	M/S.MAHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
448	WP(C)/0026658/2019	BISHNUPRIYA SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0026659/2019	KARUNAKAR PARABHOI	M/S.MOHENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0026660/2019	NABAKISHORE SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0026661/2019	KARUNAKAR PARABHOI	M/S.MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
452	WP(C)/0026662/2019	MADHABIKA MAJHI	R.N.MISHRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
453	WP(C)/0026663/2019	BHASKAR CHANDRA DAS	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0026664/2019	KARUNAKAR PARABHOI VS STATE OF ODISHA	M/S. MOHENDRA KUMAR MOHAPATRO VS	// 0 //
455	WP(C)/0026665/2019	AMULYA KUMAR PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
456	WP(C)/0026666/2019	TULADEI MAJHI VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
457	WP(C)/0026667/2019	BHAGABAN GHADEI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
458	WP(C)/0026668/2019	RANGA CHARAN PADHAN VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
459	WP(C)/0026669/2019	GA YADHAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
460	WP(C)/0026670/2019	HIMANSHU SHEKHAR PRADHAN VS STATE OF ODISHA	M/S. MOHENDRA KUMAR MOHAPATRA VS	// 0 //
461	WP(C)/0026671/2019	ARJUN KUMAR NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
462	WP(C)/0026672/2019	DOLAMANI PRADHAN VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
463	WP(C)/0026673/2019	RAJKISHORE PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
464	WP(C)/0026674/2019	HADIBANDHU BEHERA VS STTAE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
465	WP(C)/0026675/2019	RAMESH CHANDRA SAHU	M/S.BIJAYA KUMAR BEHERA-1	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0026676/2019	AKSHYA KUMAR SUKLA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0026677/2019	RAMESH CHANDRA SAHU	M/S.BIJAYA KUMAR BEHERA-1	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0026678/2019	AKASH KUMAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0026679/2019	DINABANDHU JANI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0026680/2019	MD.ZAFFRULLAH KHAN	M/S.PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0026681/2019	BICHITRANANDA PATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0026682/2019	DUSMANTA KUMAR MOHAPATRA	M/S.S.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0026683/2019	SAILABALA SAHOO	M/S.S.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0026684/2019	TRIBHUBAN SARANGI	M/S.S.PATTANAİK	//
		VS	VS	0
		STATE OF ORISSA		//
475	WP(C)/0026685/2019	KHALI CHARAN JANI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0026686/2019	GOPABANDHU MISHRA	M/S.S.PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0026687/2019	STATE OF ODISHA RATNAKAR PALAI VS	M/S.S.PATTANAIAK VS	// // 0
478	WP(C)/0026688/2019	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	SIDHESWAR MALLIK VS	// // 0
479	WP(C)/0026689/2019	STATE OF ODISHA PUSPANJALI PADHAN VS	M/S.AUROVINDA MOHANTY VS	// // 0
480	WP(C)/0026690/2019	STATE OF ODISHA PREMALATA PATTANAIAK VS	M/S.K.SWAIN VS	// // 0
481	WP(C)/0026691/2019	STATE OF ODISHA MOHAN RAUTA VS	SIDHESWAR MALLIK VS	// // 0
482	WP(C)/0026692/2019	STATE OF ODISHA AMARENDRA PARIDA VS	TANMAY MISHRA VS	// // 0
483	WP(C)/0026693/2019	ODISHA STATE ADMINISTRATIVE TRIBUNAL,CUTTACK PRAMOD CHANDRA NAYAK VS	RANJAN KUMAR ROUT VS	// // 0
484	WP(C)/0026694/2019	PRESIDENT,GRIEVANCES REDRESSAL FORUM,BBSR TAPAN KUMAR NAYAK VS	SIDHESWAR MALLIK VS	// // 0
485	WP(C)/0026695/2019	STATE OF ODISHA G.RASMITA PRADHAN VS	M/S.S.K.OJHA VS	// // 0
486	WP(C)/0026696/2019	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	SIDHESWAR MALLIK VS	// // 0
487	WP(C)/0026697/2019	STATE OF ODISHA DEBASMITA RAY VS	SIDHESWAR MALLIK VS	// // 0
		STATE OF ODISHA		//

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488	WP(C)/0026698/2019	BABITA GUPTA VS UNION OF INDIA	M/S.PRASANNA KUMAR PANDA VS	// 0 //
489	WP(C)/0026699/2019	HARIHAR MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
490	WP(C)/0026700/2019	SAGARIKA DWARI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
491	WP(C)/0026701/2019	DR.NARAYAN PADHY VS STATE OF ORISSA	M/S.S.K.OJHA VS	// 0 //
492	WP(C)/0026702/2019	UCHHABA NAGA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
493	WP(C)/0026703/2019	DEVARASETTI CHAKRAPANI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
494	WP(C)/0026704/2019	SARAT KUMAR SATAPATHY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
495	WP(C)/0026705/2019	LAXMI NANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
496	WP(C)/0026706/2019	AMAR MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
497	WP(C)/0026707/2019	NIRMAL CHANDRA GAHIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
498	WP(C)/0026708/2019	GOBINDA SUAR VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
499	WP(C)/0026709/2019	BHASKARA BAGARTY	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0026710/2019	BHAGATRAM DHANGADAMAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0026711/2019	BIJAYA KUMAR DASH	M/S.DEVDAS SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0026712/2019	RAMAKANTA SETHY	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. , WATER RESOURCE DEPTT.		//
503	WP(C)/0026713/2019	SANDIP JENA	M/S.PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0026714/2019	ASWIN KUMAR MOHAPATRA	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
		THE REGISTRAR,ODISHA ADMINISTRATIVE TRIBUNAL		//
505	WP(C)/0026715/2019	JAYADEV DUTTA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0026716/2019	RATNAKAR DAS	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0026717/2019	NETRANANDA PRADHAN	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		VICE CHAIRMAN,BHUBANESWAR DEVELOPMENT AUTHORITY		//
508	WP(C)/0026718/2019	RABINDRA GIRI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0026719/2019	SAROJ KUMAR SATPATHY	M/S.SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0026720/2019	SK. HIDAYETULLA MAHAMAD	BIRAJA PRASANNA DAS	//
		VS	VS	0

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511	WP(C)/0026721/2019	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	M/S.GIRIDHARI SINGH VS	// // 0
512	WP(C)/0026722/2019	STATE OF ODISHA NILAMANI BEHERA VS	BISWAMBAR MOHANTY VS	// // 0
513	WP(C)/0026723/2019	JEMA @ JEMAMANI BEHERA TRINATH MAJHI VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
514	WP(C)/0026724/2019	D.I.G.OF POLICE SOUTHERN WESTERN RANGE SK. KAMALUDDIN VS	N.C.ROUT VS	// // 0
515	WP(C)/0026725/2019	STATE OF ODISHA MINAKSHI ROUT VS	M/S.JYOTIRMAY GUPTA VS	// // 0
516	WP(C)/0026726/2019	STATE OF ODISHA KABINDRA NATH SETHY VS	N.C.ROUT VS	// // 0
517	WP(C)/0026727/2019	STATE OF ODISHA SITAKANTA SAI VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
518	WP(C)/0026728/2019	STATE OF ODISHA MINATI MOHANTY VS	M/S.LAXMI PRASAD DWIVEDY VS	// // 0
519	WP(C)/0026729/2019	STATE OF ODISHA SURYA KANTA RAY VS	TAPAN KUMAR BISWAL VS	// // 0
520	WP(C)/0026730/2019	STATE OF ODISHA CHANDAN KUMAR DAS VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
521	WP(C)/0026731/2019	STATE OF ODISHA BABAJI CHARAN MALLICK VS UNION OF INDIA	KALI PRASANNA MISHRA VS	// // 0 //

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522	WP(C)/0026732/2019	AJAY KUMAR SAHOO VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
523	WP(C)/0026733/2019	DR.SMITA MOHANTY VS STATE GOVERNMENT OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
524	WP(C)/0026734/2019	SAUMENDRA KANUNGO VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
525	WP(C)/0026735/2019	GYANA RANJAN PRADHAN VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
526	WP(C)/0026736/2019	SATRUGHANA BISWAL VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
527	WP(C)/0026737/2019	PRAVAKAR DEHURI VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	S.K.RAY VS	// 0 //
528	WP(C)/0026738/2019	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
529	WP(C)/0026739/2019	SATYA NARAYAN MISHRA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
530	WP(C)/0026740/2019	BASANTI DAS VS STATE OF ODISHA	N.SAHANI VS	// 0 //
531	WP(C)/0026741/2019	BHUBANESWAR NAIK VS STATE OF ODISHA	M/S.CHITTARANAJN PATTANAIAK VS	// 0 //
532	WP(C)/0026742/2019	SURENDRA BHOI VS STATE OF ORISSA	M/S.NIRANJAN PANDA VS	// 0 //
533	WP(C)/0026743/2019	LINGARAJ DHIR	M/S.CHITTARANJAN PATTANAIAK	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0026744/2019	GOLEKHA ROUSTRAY	M/S.TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0026745/2019	SHREE KEDARSWAR MAHADEV @ DEV TRUST	T.SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0026746/2019	RASHMI RANJAN SAHOO	M/S.RANJAN KUMAR BEHERA	//
		VS	VS	0
		TAHASILDAR, KUJANGA		//
537	WP(C)/0026747/2019	SATRUGHNA JHA	M/S.S.C.MEKAP	//
		VS	VS	0
		AUTHORISED OFFICER-CUM-REGIONAL MANAGER		//
538	WP(C)/0026748/2019	NAYAN NAYAK	SURYA N. SATPATHY	//
		VS	VS	0
		THE DY. REGISTRAR, OAT, CUTTACK		//
539	WP(C)/0026749/2019	AKHAY KUMARI PANDEY	SURYA N. SATPATHY	//
		VS	VS	0
		THE DY. REGISTRAR, OAT, CUTTACK		//
540	WP(C)/0026750/2019	RAJU CHOUDHURY	M/S.BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0026751/2019	PRAMODINI SAHOO	M/S.SASWAT K.ACHARYA	//
		VS	VS	0
		PARADIP PORT TRUST		//
542	WP(C)/0026752/2019	BIKASH SETHY	M/S.BIKRAM SENAPATI	//
		VS	VS	0
		ODISHA GRAMYA BANK		//
543	WP(C)/0026753/2019	CHHINU PARABHOI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0026754/2019	DEEPAK RANJAN DAS	M/S.DEEPALI MOHAPATRA	//
		VS	VS	0

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545	WP(C)/0026755/2019	STATE OF ODISHA GIRISH CHANDRA ROUT VS	M/S.OMKAR DEVDAS VS	// // ()
546	WP(C)/0026756/2019	STATE OF ODISHA SUNAPHULA NAIK VS	M/S.SHAKTI PRAKASH MOHANTY VS	// // ()
547	WP(C)/0026757/2019	PREMCHAND NAIK SARADA PR.ROUTRAY VS	SHASHI BHUSAN JENA VS	// // ()
548	WP(C)/0026758/2019	STATE OF ORISSA KAILASH CH.ROUT VS	AMAR KUMAR MOHANTY VS	// // ()
549	WP(C)/0026759/2019	STATE OF ODISHA SITARAM SENAPATI VS	SHASHI BHUSAN JENA VS	// // ()
550	WP(C)/0026760/2019	STATE OF ODISHA CHANDRAMA DEHURY VS	MR.RABINDRA KU.SAHOO VS	// // ()
551	WPCRL/0000128/2019	STATE OF ODISHA MANOJ KUMAR RANA VS	NIRANJAN LENKA VS	// // ()/
552	ABLAPL/0019099/2019	STATE OF ODISHA DHANESH PANGI VS	SACHIDANANDA DASH VS	// // /71 /2019 ()
553	ABLAPL/0019100/2019	STATE OF ODISHA OMKAR TRIPATHY VS	SAROJ KUMAR MISHRA VS	// // MAHILA PS SAMBALPUR /78 /2019 ()
554	ABLAPL/0019101/2019	STATE OF ODISHA BIBHUTI PRADHAN VS	P.R.CHHATOI VS	// // BANKI /348 /2019 ()
555	ABLAPL/0019102/2019	STATE OF ODISHA SATYA RANJAN ROUL VS STATE OF ODISHA	S.P.DASH VS	// // KHAIRA /258 /2019 () //

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556	ABLAPL/0019103/2019	SUDIPTA DALEI @RINU @ SANDIPTA VS STATE OF ODISHA	P.R.SINGH VS	BANKI /269 /2019 () //
557	ABLAPL/0019104/2019	KRUPASINDHU JENA VS STATE OF ORISSA	SURESH KU JENA VS	MANGALPUR /371 /2019 () //
558	ABLAPL/0019105/2019	KAJAL DEO VS STATE OF ORISSA	PARTHA SARATHI DAS VS	KODALA /303 /2019 () //
559	ABLAPL/0019106/2019	SANTOSH KUMAR SWAIN VS STATE OF ORISSA	SHIB SHANKA MOHANTY VS	S.P.(CID-CRL),CUTTACK /14 /2019 () //
560	ABLAPL/0019107/2019	MATU MALIK VS STATE OF ORISSA	PRAMODA KUMAR MISHRA VS	/ /0 () //
561	ABLAPL/0019108/2019	HAREKRUSHNA BEHERA @ BAPU BEHERA VS STATE OF ORISSA	CHITTA RANJAN DASH VS	CHANDRASEKHARPUR /500 /2019 () //
562	ABLAPL/0019109/2019	CHAKRADHAR SAHOO VS STATE OF ORISSA	DEVASHIS PANDA VS	NAYAGARH /183 /2019 () //
563	ABLAPL/0019110/2019	SK.SAMIMULLAH VS STATE OF ORISSA	KASHINATH PATTANAİK VS	DARGHA BAZAR /13 /2017 () //
564	ABLAPL/0019111/2019	NARENDRA KUMAR BEHERA VS STATE OF ORISSA	RAJJEET ROY VS	BOLANGIR TOWN /652 /2019 () //
565	ABLAPL/0019112/2019	SUDAYA DAS VS STATE OF ORISSA	K.C.TRIPATHY VS	KOREI /216 /2019 () //
566	ABLAPL/0019113/2019	PRABATI GAGRAI @ SUMARI GAGRAI VS STATE OF ORISSA	B.N.MOHAPATRA VS	KALINGA NAGAR /21 /2008 () //
567	ABLAPL/0019114/2019	LAXMIDHAR SAHOO	SAROJ RANJAN SUBUDHI	BYREE /178 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
568	ABLAPL/0019115/2019	ABHIMANYU BHOI	RAJKISHORE SWAIN	CUTTACK SADAR /584 /2019
		VS	VS	()
		STATE OF ORISSA		//
569	ABLAPL/0019116/2019	RABINDRA SINGH	RABI NARAYAN BEHERA	MACHHKUND /70 /2018
		VS	VS	()
		STATE OF ORISSA		//
570	ABLAPL/0019117/2019	DHANSINGH HANS	SUSANTA KUMAR TRIPATHY	SINAPALI /260 /2019
		VS	VS	()
		STATE OF ORISSA		//
571	ABLAPL/0019118/2019	AJAYA KUMAR SAHOO	SAROJ RANJAN SUBUDHI	BYREE /178 /2019
		VS	VS	()
		STATE OF ORISSA		//
572	ABLAPL/0019119/2019	NIBHASINI SAHOO	BIBHUTI RANJAN MOHANTY	CUTTACK SADAR /594 /2019
		VS	VS	()
		STATE OF ORISSA		//
573	ABLAPL/0019120/2019	KSHITIS KUMAR BOSE	BIJAYA KUMAR RAGADA	PURUNABAZAR /254 /2019
		VS	VS	()
		STATE OF ORISSA		//
574	ABLAPL/0019121/2019	ANANTA BINDHANI	AMULYA RATNA PANDA	DARINGBADI /70 /2008
		VS	VS	()
		STATE OF ORISSA		//
575	ABLAPL/0019122/2019	KUNDAN TANTI	DEBASNAN DAS	SUNDARGARH SADAR /262 /2019
		VS	VS	()
		STATE OF ORISSA		//
576	ABLAPL/0019123/2019	NARENDRA MOHANTY	BIBHUDANANDA MOHAPATRA	BHANDARIPOKHARI /211 /2019
		VS	VS	()
		STATE OF ORISSA		//
577	ABLAPL/0019124/2019	RAKESH KUMAR DAS @ RAKESH DAS	MIHIR SEKHAR SAHOO	SINGLA /67 /2019
		VS	VS	()
		STATE OF ORISSA		//
578	ABLAPL/0019125/2019	BALARAMA PRADHAN	SUSANTA KU. MISHRA	G.R.P.S. /38 /2019
		VS	VS	()

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FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0019126/2019	STATE OF ORISSA KALANDI JENA VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /211 /2019 ()
580	ABLAPL/0019127/2019	STATE OF ORISSA ABDUL MOMEEN @ SARFARAJ VS	RITA SINGH VS	// MANGALA BAG /302 /2019 ()
581	ABLAPL/0019128/2019	STATE OF ORISSA ADEITA PRASAD SAMAL VS	SAROJ KUMAR SWAIN VS	// DHARMASALA /443 /2019 ()
582	ABLAPL/0019129/2019	STATE OF ORISSA BHAGABAN PATI VS	K.K.GAYA VS	// KARANJIA /188 /2019 ()
583	ABLAPL/0019130/2019	STATE OF ODISHA LALITA BIHARI VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /247 /2019 ()
584	ABLAPL/0019131/2019	STATE OF ODISHA ANANTA KUMAR MAJHI VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /274 /2019 ()
585	ABLAPL/0019132/2019	STATE OF ODISHA NABAGHAN BURGI @ NABAGHAN BEHERA VS	SALAUDDIN KHAN VS	// BIKRAMPUR FCI /145 /2019 ()
586	ABLAPL/0019133/2019	STATE OF ODISHA RAMESWAR BEHERA VS	SAPAN KUMAR PAL VS	// BALASORE TOWN /301 /2019 ()
587	ABLAPL/0019134/2019	STATE OF ODISHA GURPREET SINGH @ GILLU VS	ANIRUDHA DAS VS	// PLANTSITE /402 /2019 ()
588	ABLAPL/0019135/2019	STATE OF ODISHA JHATAK @ CHAHAT MUDULI VS	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /207 /2019 ()
589	ABLAPL/0019136/2019	STATE OF ODISHA SURESH @ ADITYA SUBUDHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /425 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0019137/2019	AMULYA RAULA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /267 /2019 () //
591	ABLAPL/0019138/2019	BAIDHAR MOHALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /261 /2019 () //
592	ABLAPL/0019139/2019	MANAS RANJAN BEHERA VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	// /0 () //
593	ABLAPL/0019140/2019	PRITAMA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	PATTAMUNDAI /409 /2019 () //
594	ABLAPL/0019141/2019	RINKI MALIK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BELPARA /240 /2019 () //
595	ABLAPL/0019142/2019	AKASH BARIK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	TANGARPALI /159 /2019 () //
596	ABLAPL/0019143/2019	NITIN LALA@ NITIN JIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /458 /2019 () //
597	ABLAPL/0019144/2019	SRIDHAR PATTNAIK VS STATE OF ODISHA	H.N.MOHAPATRA VS	SATYABADI /253 /2019 () //
598	ABLAPL/0019145/2019	BISWANATH SETHI VS STATE OF ODISHA	BIMBISAR DASH VS	// /0 () //
599	ABLAPL/0019146/2019	SATYAJIT SAHOO @ SATYA SAHU @ KHATUB.S.DASPARIDA VS STATE OF ODISHA	B.S.DASPARIDA VS	TUSRA /256 /2016 () //
600	ABLAPL/0019147/2019	KARTIKA CHANDRA KHILAR VS STATE OF ODISHA	B.S.DASPARIDA VS	BASUDEVPUR /372 /2019 () //
601	ABLAPL/0019148/2019	LITU DAS	L.D.MISHRA	ERASAMA /154 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0019149/2019	LITUNA NAYAK	H.N.MOHAPATRA	BARAMBA /250 /2019
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0019150/2019	MAHENDRA KUMAR BEHERA	B.PASAYAT	SPL.TASK FORCE /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0019151/2019	NIRMAL CHANDRA JENA	MANORANJAN MOHAPATRA	JATNI P.S. /237 /2017
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0019152/2019	T.ABHIMANYU DORA	AMITAV TRIPATHY	BANIGOCHA /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0019153/2019	NARAN @ NARAYAN SETHY	AJIT KUMAR SAHOO	MARKAT NAGAR /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0019154/2019	RASANANDA GARNAIK @ RASA GADANAYAK	KURYA KANTA PRADHAN	KANDHEIGOLE /133 /2019
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0019155/2019	VENKATESWAR MISHRA	V.NARASINGH	KORAPUT TOWN /319 /2019
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0019156/2019	MIHIR NARAYAN JENA	MANORANJAN MOHAPATRA	JATNI P.S. /237 /2017
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0019157/2019	MANOJ DANSANA	B.B.ROUTRAY	BIJEPUR /195 /2019
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0019158/2019	MURALIDHAR SAHU	AKSHAYA KU. SAHOO	ENERGY PS (DEOGARH) /10 /2015
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0019159/2019	DAMBARUDHAR BEHERA	AKSHYA KU SAHOO	ENERGY PS (DEOGARH) /11 /2015
		VS	VS	()

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FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0019160/2019	STATE OF ODISHA NANDA KISHORE JENA VS	RAMAKANTA PANDA VS	// BASTA /392 /2019 ()
614	ABLAPL/0019161/2019	STATE OF ODISHA GADADHAR SAHU VS	AKSHAYA KUMAR SAHU VS	// ENERGY PS (DEOGARH) /4 /2015 ()
615	ABLAPL/0019162/2019	STATE OF ODISHA ANTARYAMI BADU VS	SIDHESWAR RATH VS	// SAHID NAGAR P.S. /536 /2019 ()
616	ABLAPL/0019163/2019	STATE OF ODISHA MANAS KUMAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// ENERGY PS (DEOGARH) /9 /2015 ()
617	ABLAPL/0019164/2019	STATE OF ODISHA BALARAM SINGH VS	JYOTIRMAYA SAHOO VS	// JATNI P.S. /243 /2017 ()
618	ABLAPL/0019165/2019	STATE OF ODISHA MANORANJAN ATABUDHI VS	R.N. SINGH VS	// INFOCITY PS /181 /2019 ()
619	ABLAPL/0019166/2019	STATE OF ODISHA GOURANGA CHARAN JENA VS	RAMAKANTA PANDA VS	// BASTA /392 /2019 ()
620	ABLAPL/0019167/2019	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// BARIPADA TOWN /340 /2019 ()
621	ABLAPL/0019168/2019	STATE OF ODISHA ARUN KUMAR NAIK @ SURYA VS	SANGRAM KESHARI ROUT VS	// BAUNISUNI /21 /2018 ()
622	ABLAPL/0019169/2019	STATE OF ODISHA LIPU BISWAKARMA @ GADADHAR BISWAKARMA VS	PRANJAN PANIGRAHI VS	// GONDIA /210 /2019 ()
623	ABLAPL/0019170/2019	STATE OF ODISHA BHASKAR MAHALIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /669 /2019 () //

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FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0019171/2019	SIBA @ SRIBATSHA SAHOO @ SHIVA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /97 /2019 () //
625	ABLAPL/0019172/2019	LITU @ ASIT KUMAR PATTANAİK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /248 /2019 () //
626	ABLAPL/0019173/2019	HARIBANDHU SATPATHY VS STATE OF ODISHA	RADHIKA RANJAN BHATTACHARYA VS	MANCHESWAR P.S. /507 /2019 () //
627	ABLAPL/0019174/2019	LITU @ JAYASANKAR MAHALA VS STATE OF ODISHA	SATYARANJAN MULIA VS	JALESWAR /322 /2019 () //
628	ABLAPL/0019175/2019	GOURANGA CHARAN PANDA VS STATE OF ODISHA	LAXMIDHAR MISHRA VS	KENDRAPARA /342 /2019 () //
629	ABLAPL/0019176/2019	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// /0 () //
630	ABLAPL/0019177/2019	TAPAN KUMAR BISWAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /120 /2019 () //
631	ABLAPL/0019178/2019	KEDARNATH NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /133 /2019 () //
632	ABLAPL/0019179/2019	MANAS @ MANABHANJAN NATH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SASON /267 /2019 () //
633	ABLAPL/0019180/2019	NARI JENA @ NARAHARI JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /302 /2019 () //
634	ABLAPL/0019181/2019	GYANARANJAN JENA @GYANENDRA JENA VS STATE OF ODISHA	R.N.SINGH VS	BALICHANDRAPUR /302 /2019 () //
635	ABLAPL/0019182/2019	PRASANT KUMAR SAHOO	PANCHANAN PANIGRAHI	NIHALPRASAD /99 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0019183/2019	AKHAYA KUMAR BAL	JAGANNATH KAMILA	MAHANGA /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0019184/2019	SADHU CHARANA MOHAPATRA	JANAKI BALLAV SWAIN	JATNI P.S. /499 /2019
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0019185/2019	SUSANTA JENA	SATYA RANJAN MULIA	SALIPUR /302 /2019
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0019186/2019	RATIKANT @ RATIKANTA TRIPATHY	RAMANI KANTA PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0019187/2019	DWARIKA PRASAD PATRA	RAMANI KANTA PATTNAIAK	RARUAN /52 /2018
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0019188/2019	SANTOSH KUMAR MOHANTY	SOUMYA MISHRA	KAPTIPADA /153 /2019
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0019189/2019	DHANANJAY MANNA	PRAMOD KUMAR JENA	SINGLA /117 /2019
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0019190/2019	GOUTAM MOHANTY	PRAMOD KUMAR JENA	BASTA /405 /2019
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0019191/2019	PARBATI SAHU	PRAMOD KUMAR JENA	SAHADEV KHUNTA /376 /2019
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0019192/2019	JAYANTA BISWAL	JAGANNATH KAMILA	MAHANGA /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0019193/2019	PAPI @ RAJENDRA KUMAR SWAIN	MANORANJAN MISHRA	RAGHUNATHPUR /84 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	ABLAPL/0019194/2019	STATE OF ODISHA RADHA CHARANA MOHAPATRA @ RADHU VS STATE OF ODISHA	JANAKI BALLAV SWAIN VS	// JATNI P.S. /499 /2019 () //

ORISSA HIGH COURT

MISC CASES FILED on :17/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	34/2019 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
2	41/2019 WPCRL/68/2018	ANNAPURNA BEHERA-MP	M/S.T.R.MEHER
3	42/2019 WPCRL/69/2018	ANNAPURNA ROUL-MP	M/S.T.R.MEHER
4	43/2019 WPCRL/70/2018	PRATIKSHYA SAHU-MP	M/S.T.R.MEHER
5	44/2019 WPCRL/71/2018	KUNI SAHU-MP	M/S.T.R.MEHER
6	53/2019 CRP/18/2019	SUVENDU KU.ACHARYA-MP	TUSAR KUMAR MISHRA
7	54/2019 CRP/19/2019	M/S.KALINGA UTKAL BUILDWELL PRIVATE LTD.-MP	SAGARIKA SAHOO
8	112/2019 TRPCRL/123/2019	BISWAJEET PARIDA-MP	SAUMYA RANJAN PRADHAN
9	143/2019 ITA/24/2019	M/S.ASHOKA ISPAT UDYOG-MP	SIDHARTHA RAY
10	144/2019 ITA/24/2019	M/S.ASHOKA ISPAT UDYOG-MP	SIDHARTHA RAY
11	145/2019 ITA/140/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	MR.SIDHARTH SANKAR MOHAPATRA(SR.S.C.)(INJCO
12	146/2019 ITA/28/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	MR.TUSHAR KANTI SATAPATHYSR.S.C. OF INCOME T
13	147/2019 ITA/1/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	MR.TUSHAR KANTI SATPATHYSR.S.C.ORISSA HIGH C
14	199/2019 LAA/106/2019	SPECIAL LAND ACQUISITION OFFICER,KALAHANDI-MP	A.G.A.
15	218/2019 STREV/109/2019	M/S. SHREE HANUMAN DAL MILL-MP	BHABANI PRASAD MOHANTY
16	219/2019 STREV/110/2019	B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
17	220/2019 STREV/110/2019	B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
18	221/2019 STREV/111/2019	B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
19	222/2019 STREV/111/2019	B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
20	223/2019 STREV/112/2019	COMMISSIONER OF SALES TAX-MP	S.C.(COMMERCIAL TAXES)
21	224/2019 STREV/112/2019	COMMISSIONER OF SALES TAX-MP	S.C.(COMMERCIAL TAXES)
22	225/2019 STREV/113/2019	STATE OF ODISHA-MP	SR.S.C.(COMMERCIAL TAXES)
23	226/2019 STREV/113/2019	STATE OF ODISHA-MP	SR.S.C.(COMMERCIAL TAXES)
24	227/2019 STREV/114/2019	STATE OF ODISHA-MP	SR.S.C.(COMMERCIAL TAXES)
25	228/2019 STREV/114/2019	STATE OF ODISHA-MP	SR.S.C.(COMMERCIAL TAXES)
26	334/2019	UNION OF INDIA-MP	ADV.

27	RVWPET/428/2019 345/2019	ANANTA KU.DAS-MP	ADV.
28	CMAPL/853/2019 346/2019	CHANDAN KU.PAUL-MP	M/S.B.MOHANTY
29	CMAPL/454/2019 347/2019	KANAKALATA ROUT-MP	ADV.
30	CMAPL/854/2019 473/2019	MADHUSMITA SENAPATI-MP	SAROJ PADHY
31	TRP(C)/429/2019 474/2019	MAMA @ SONALI SWAIN-MP	DEBI PR.PATTNAIK
32	TRP(C)/430/2019 475/2019	NIBEDITA BEHERA-MP	PRASANTA KUMAR NANDA
33	TRP(C)/431/2019 476/2019	PRITI@KUIL MOHAPATRA-MP	SIDHARTH PRASAD DAS
34	TRP(C)/432/2019 516/2019	BIJAYA KUMAR BEHERA-MP	SANJIB MOHANTY
35	RPFAM/237/2019 517/2019	MUKESH DAS-MP	AKSHYA KU.SAHOO
36	RPFAM/305/2019 518/2019	MUKESH DAS-MP	AKSHYA KU.SAHOO
37	RPFAM/305/2019 1041/2019	ORISSA STATE BEVERAGES CORPORATION LTD.,-MP	RAMESH SAHOO
38	WA/605/2019 1042/2019	MAMATANJALI SAHOO-MP	M/S.SIDHARATHA MISHRA 1
39	RSA/450/2018 1043/2019	ZONAL MANAGER, LIC OF INDIA-MP	DURGESH NARAYAN RATH
40	WA/659/2019 1044/2019	ZONAL MANAGER, LIC OF INDIA-MP	DURGESH NARAYAN RATH
41	WA/659/2019 1045/2019	MARKAND BISOYI-MP	BAMADEV BARAL
42	WA/661/2019 1046/2019	MARKAND BISOYI-MP	BAMADEV BARAL
43	WA/661/2019 1047/2019	MARKAND BISOYI-MP	M/S.B.BARAL
44	WA/662/2019 1048/2019	MARKAND BISOYI-MP	M/S.B.BARAL
45	WA/662/2019 1183/2019	BHARAT BISWAS-MP	G.N. MISHRA
46	CRLREV/861/2019 1184/2019	BHARAT BISWAS-MP	G.N. MISHRA
47	CRLREV/861/2019 1185/2019	MOHAMMAD IRFAN @ IMRAN-MP	JUGALA KISHORE PANDA
48	CRLREV/862/2019 1186/2019	SAROJ KUMAR MEHER-MP	PRASANTA KUMAR NANDA
49	CRLREV/866/2019 1187/2019	SRIDHAR JENA-MP	SATYANARAYAN MISHRA
50	CRLREV/867/2019 1188/2019	SRIDHAR JENA-MP	SATYANARAYAN MISHRA
51	CRLREV/867/2019 1189/2019	SRIDHAR JENA-MP	SATYANARAYAN MISHRA
52	CRLREV/867/2019 1190/2019	NIKHIL MOHAN BASTIA @ NIKHILA-MP	SIDHARTHA DAS
53	CRLREV/868/2019 1290/2019	HARIBANDHU KANHAR-MP	GYANALOKA MOHANTY
54	BLAPL/10918/2019 1292/2019	RITURANJAN DEEP-MP	ASHOK SAHOO
55	BLAPL/6475/2019 1502/2019	JASHOBANTA KUMAR NAYAK-MP	M/S.PRABHASI NAYAK
56	CMP/537/2019 1503/2019	KAMAL LOCHAN BEHERA-MP	DINESH KUMAR MOHANTY
57	CMP/1418/2019 1504/2019	DEBENDRA SAHU-MP	SAMIR KUMAR MISHRA
	CMP/1420/2019		

58	1505/2019 CMP/1421/2019	GAGAN BIHARI ROUSTRAY-MP	VIVASWAT MOHAPATRA
59	1506/2019 CMP/1423/2019	HIMANSU SEKHAR SRICHANDAN-MP	BIBEKANANDA BHUYAN
60	1608/2019 FAO/939/2019	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO.	ADAM ALI KHAN
61	1609/2019 FAO/921/2019	THE DIVISIONAL MANAGER, M/S. SHRIRAM G.I.CO. LTD.	ADAM ALI KHAN
62	1610/2019 FAO/921/2019	THE DIVISIONAL MANAGER, M/S. SHRIRAM G.I.CO. LTD.	ADAM ALI KHAN
63	1704/2019 MACA/948/2019	RITESH KU.AGARWAL-MP	PRADEEP KUMAR MISHRA
64	1705/2019 MACA/949/2019	SARADA PRASANNA KAR-MP	PRADEEP KUMAR MISHRA
65	1706/2019 MACA/937/2019	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRADEEP KUMAR MISHRA
66	1707/2019 MACA/943/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	RITESH KU.MISHRA
67	1708/2019 MACA/950/2019	TIKILATRA SATAPATHY-MP	DURGA CHARAN DEY
68	1709/2019 MACA/951/2019	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
69	1710/2019 MACA/952/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI
70	1711/2019 MACA/953/2019	SACHIDANANDA CHAND-MP	DURGA CHARAN DEY
71	1712/2019 MACA/954/2019	HARE KRUSHNA MAHANTA-MP	DURGA CHARAN DEY
72	1713/2019 MACA/955/2019	SARADA PRASANNA PATNAIK-MP	DURGA CHARAN DEY
73	1714/2019 MACA/861/2019	NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
74	2022/2019 CRLA/939/2019	MANGAYA PASPUREDDY @ P. MANGAYA-MP	SOUBHAGYA KUMAR DASH
75	2023/2019 CRLA/939/2019	MANGAYA PASPUREDDY @ P. MANGAYA-MP	SOUBHAGYA KUMAR DASH
76	2024/2019 CRLA/592/2017	SUSIL KUMAR SETH-MP	M/S.SUMANTA KUMAR NAYAK
77	2025/2019 CRLA/365/2018	SANJAY KANHAR-MP	M/S.BIJAYALAXMI TRIPATHY
78	2496/2019 CRLMC/3465/2019	BIJAY KU.MAHAPATRA-MP	SUBHRANSU BHUSAN MOHANTY
79	2497/2019 CRLMC/3469/2019	ITISHREE NAIK-MP	ANIRUDHA DAS
80	2498/2019 CRLMC/3470/2019	NABAGHANA PRADHAN-MP	RESHMA EKKA
81	2499/2019 CRLMC/3471/2019	SUMAN CHATTOPADHYAY-MP	DEVASHIS PANDA
82	2500/2019 CRLMC/1273/2019	RINU PATRA-MP	M/S.PRASANNA KUMAR DASH
83	2501/2019 CRLMC/3473/2019	SUNIL NAIK-MP	PRADEEP KUMAR PANDA
84	2502/2019 CRLMC/3474/2019	ASHOK KUMAR JALAN-MP	P.K.PANDA 3
85	2503/2019 CRLMC/3476/2019	PRADIP CHHURIA-MP	BIJAYA KUMAR RAGADA
86	2504/2019 CRLMC/3478/2019	MADAN MURMU-MP	PRAVASH CHANDRA JENA
87	2505/2019 CRLMC/3479/2019	SARAT KU.BEHERA-MP	BAIJAYANTI MOHANTY
88	2506/2019 CRLMC/3480/2019	PRADEEP MOHANTY@BABULI MOHANTY-MP	R.N.MOHANTY
89	17680/2019	ESSEN SCHOOL OF NURSING-MP	M/S.JAJATI KISHORE MOHANTY

90	WP(C)/14213/2019 17681/2019	AKHILA CHANDRA MEHER-MP	M/S.BIPLAB P.B.BAHALI
91	WP(C)/18848/2016 17682/2019	M/S.T.S.ALLOYS LTD-MP	SARADA PRASANNA SARANGI
92	WP(C)/26427/2019 17683/2019	USHANTA SAHU-MP	R.ACHARY
93	WP(C)/26439/2019 17684/2019	GANGADHAR SAHOO-MP	JAJATI KISHORE MOHANTY
94	WP(C)/26443/2019 17685/2019	ROURKELA DEVELOPMENT AUTHORITY SHOP OWNERS	MISSORAJITENDRA KUMAR MOHAPATRA
95	WP(C)/26451/2019 17686/2019	UNION OF INDIA-MP	CENTRAL GOVERNMENT COUNSEL
96	WP(C)/26450/2019 17687/2019	M/S.LAL TRADES AND AGENCIES (P) LTD-MP	PRASANNA KUMAR PARHI
97	WP(C)/26449/2019 17688/2019	GAGAN BEHARI PATTNAIK-MP	BIBHU PRASAD MOHANTY
98	WP(C)/26452/2019 17689/2019	SIBA SHANKAR PATRA-MP	M/S.PRADEEP KUMAR MOHAPATRA
99	WP(C)/26456/2019 17690/2019	ISWAR CHANDRA DAS-MP	PRAFULLA KUMAR RATH
100	WP(C)/26458/2019 17691/2019	ORISSA SECURITY AND SERVICE EMPLOYEES UNION-MP	SOMANATH MISHRA
101	WP(C)/26459/2019 17692/2019	INDIAN INSTITUTE OF YOUTH AND DEVELOPMENT (IIYD)	DR.AM DAS ACHARY
102	WP(C)/26460/2019 17693/2019	RAJENDRA NARAYAN MISHRA-MP	M/S.PABITRA KUMAR NAYAK
103	WP(C)/26462/2019 17694/2019	NITYANANDA MOHANTY-MP	PRAFULLA KUMAR RATH
104	WP(C)/26465/2019 17695/2019	SMT. PUSPANJALI PATTANAIAK-MP	BISWABIHARI MOHANTY
105	WP(C)/26468/2019 17696/2019	PRASANT KU.MOHANTY-MP	M/S.CHANDRAKANTA NAYAK
106	WP(C)/22810/2014 17697/2019	KSHETRAMANI MALLICK-MP	M/S.SATYA NARAYAN MISHRA (4)
107	WP(C)/25452/2019 17698/2019	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
108	WP(C)/26488/2019 17699/2019	MITALI SAHOO-MP	M/S.JITENDRA KUMAR DIGAL
109	WP(C)/26489/2019 17700/2019	SUKANTI BEHERA-MP	M/S.UPENDRA KU.SAMAL
110	WP(C)/20900/2019 17701/2019	ALAMGIR KHAN-MP	SANTANU KUMAR SARANGI
111	WP(C)/26490/2019 17702/2019	BIDYASAGAR MISHRA-MP	M/S. JITENDRA KUMAR DIGAL
112	WP(C)/26492/2019 17703/2019	STATE OF ORISSA-MP	ADDL.GOVT.ADVOCATE
113	WP(C)/26493/2019 17704/2019	LAMBODAR PRADHAN-MP	M/S.SUDEER KUMAR SAHOO
114	WP(C)/26502/2019 17705/2019	GOPINATH PRADHAN-MP	PRAVASH CH. JENA
115	WP(C)/26504/2019 17706/2019	PRAVAKAR KAR-MP	M/S.PRABIR KUMAR RAY
116	WP(C)/26507/2019 17707/2019	LOKANATH BARIK-MP	M/S.SUDARSAN BEHERA
117	WP(C)/26511/2019 17708/2019	DIPAK KUMAR BHOI-MP	M/S.H.N.MOHAPATRA
118	WP(C)/26512/2019 17709/2019	RANJAN KUMAR BEURA-MP	PRAVASH CH. JENA
119	WP(C)/26513/2019 17710/2019	JAY JAGANNATH MULTI-MINERAL PVT. LTD-MP	M/S BIKRAM KESHARI MOHANTY
120	WP(C)/18572/2018 17711/2019	BINAPANI DASH-MP	M/S.ALOK KUMAR DAS
	WP(C)/26515/2019		

121	17712/2019 WP(C)/18572/2018	JAY JAGANNATH MULTI-MINERAL PVT. LTD-MP	M/S BIKRAM KESHARI MOHANTY
122	17713/2019 WP(C)/26518/2019	SOUBHAGYA RANJAN DAS-MP	M/S.MAHENDRA KUMAR SAHOO
123	17714/2019 WP(C)/26524/2019	PRATISH JENA-MP	M/S.SHANKAR MOHANTY
124	17715/2019 WP(C)/26522/2019	KAUSTUVA SAHU-MP	PRABODHA CH. NAYAK
125	17716/2019 WP(C)/26526/2019	SURENDRA KUMAR BEHERA-MP	M/S.SURAJ MOHANTY
126	17717/2019 WP(C)/24420/2019	CHINMAY SAMANTRAY-MP	M/S.SUMITRA MOHANTY
127	17717/2019 WP(C)/26527/2019	UNION OF INDIA-MP	RAJ BIMAL DAS
128	17718/2019 WP(C)/26537/2019	MANAS RANJAN BEURA-MP	SIDHARTHA RAY
129	17719/2019 WP(C)/26537/2019	MANAS RANJAN BEURA-MP	SIDHARTHA RAY
130	17720/2019 WP(C)/26538/2019	HIMANSU SEKHAR DAS-MP	R.P.DALAI
131	17721/2019 WP(C)/26543/2019	SUKI MALLICK-MP	M/S.S.K.BHANJADEO
132	17722/2019 WP(C)/26555/2019	NRUSINGHA PRASAD SAHOO-MP	M/S.BIBEKANANDA BHUYAN
133	17723/2019 WP(C)/26562/2019	SANJUKTA TRIPATHY-MP	M/S.S.K.SAMAL
134	17725/2019 WP(C)/25604/2019	SUSANTA KUMAR SATAPATHY-MP	GOURI MOHAN RATH
135	17726/2019 WP(C)/26577/2019	RAJADHANI DAINIKA HAT BYABASAYEE SANGHA-MP	ANUPAM DASH
136	17727/2019 WP(C)/26593/2019	MANZOOR ALLI-MP	M/S.T.K.J.SAMANTA
137	17728/2019 WP(C)/26596/2019	UPENDRA KUMAR SAHU-MP	SUKANTA KUMAR DALAI
138	17729/2019 WP(C)/26599/2019	PRABHAT KUMAR TIWARI-MP	SUKANTA KUMAR DALAI
139	17730/2019 WP(C)/26603/2019	RAJ KUMAR SUNANI-MP	SUKANTA KUMAR DALAI
140	17731/2019 WP(C)/26606/2019	RAJANIKANTA PATEL-MP	SUKANTA KUMAR DALAI
141	17732/2019 WP(C)/26610/2019	SURENDRA PATEL-MP	SUKANTA KUMAR DALAI
142	17733/2019 WP(C)/26613/2019	RANJAN KUMAR DASH-MP	M/S.P.P.MOHANTY
143	17734/2019 WP(C)/26614/2019	RAGHABENDRA SAA-MP	SUKANTA KUMAR DALAI
144	17742/2019 WP(C)/6376/2019	RITISHNIGDHA PATTANAYAK-MP	M/S.B.S TRIPATHY 1
145	17744/2019 WP(C)/9159/2019	M/S.INDIAN METALS AND FERRO ALLOYS LTD.-MP	M/S.SATYA SMRUTI MOHANTY, MR.SAURJYA KANTA
146	17745/2019 WP(C)/25857/2014	LOKANATH BARIK-MP	M/S.PRAFULLA KU.KAR
147	17746/2019 WP(C)/25857/2014	LOKANATH BARIK-MP	M/S.PRAFULLA KU.KAR
148	17747/2019 WP(C)/25857/2014	LOKANATH BARIK-MP	M/S.PRAFULLA KU.KAR
149	17748/2019 WP(C)/20855/2019	ABIL KALO-MP	M/S.SRIKAR KU.RATH
150	17749/2019 WP(C)/962/2003	JENAMANI DASH-MP	M/S.B.K.DAGARA
151	17750/2019 WP(C)/962/2003	JENAMANI DASH-MP	M/S.B.K.DAGARA
152	17751/2019	JENAMANI DASH-MP	M/S.B.K.DAGARA

153	WP(C)/962/2003 17753/2019	CHITTARANJAN MALIK-MP	M/S.UPENDRA KUMAR SAMAL
154	WP(C)/19996/2019 17755/2019	JAGANNATH MUDULI-MP	ANUP KUMAR MOHAPATRA
155	WP(C)/26549/2019 17756/2019	MADHABIKA MAJHI-MP	R.N.MISHRA 1
156	WP(C)/26662/2019 17757/2019	FEDERATION OF INDIAN AIRLINES-MP	M/S.SAVITRI RATHO
157	WP(C)/19945/2015 17758/2019	G.RASMITA PRADHAN-MP	M/S.S.K.OJHA
158	WP(C)/26695/2019 17759/2019	BABITA GUPTA-MP	M/S.PRASANNA KUMAR PANDA
159	WP(C)/26698/2019 17760/2019	MANAGING COMMITTEE,A-MP	M/S.SOUNENDRA PATTANAIK
160	WP(C)/28011/2013 17761/2019	GOBINDA SUAR-MP	SUKANTA KUMAR DALAI
161	WP(C)/26708/2019 17762/2019	SANDIP JENA-MP	M/S.PRASANTA KUMAR SATAPATHY
162	WP(C)/26713/2019 17763/2019	M/S.SEETAL AUTOMOBILES-MP	M/S.BHABANI P.MOHANTY
163	WP(C)/17867/2017 17764/2019	SURYA KANTA RAY-MP	TAPAN KUMAR BISWAL
164	WP(C)/26729/2019 17766/2019	SATRUGHNA JHA-MP	M/S.S.C.MEKAP
165	WP(C)/26747/2019 17768/2019	BIKASH KUMAR PATTANAYAK-MP	M/S.S.K.SAMAL
166	WP(C)/24784/2019 17769/2019	PRAMODINI SAHOO-MP	M/S.SASWAT K.ACHARYA
167	WP(C)/26751/2019 17770/2019	ANURAAG ANUBHAB NAYAK-MP	M/S.BUDHADEV ROUTRAY
168	WP(C)/24773/2019 17771/2019	DEEPAK RANJAN DAS-MP	M/S.DEEPALI MOHAPATRA
169	WP(C)/26754/2019 17772/2019	GIRISH CHANDRA ROUT-MP	M/S.OMKAR DEVDAS
170	WP(C)/26755/2019 17773/2019	SUNAPHULA NAIK-MP	M/S.SHAKTI PRAKASH MOHANTY
171	WP(C)/26756/2019 17774/2019	ALOK SAMAL-MP	M/S.J.M.PATTANAIK
172	WP(C)/23217/2017 163/2019	M/S.CHANDI KHADYA-MP	
173	OJC/11733/2001 1042/2019	SANTOSH KUMAR BOHIDAR-MP	
174	WA/263/2017 1291/2019	PRASANTA KUMAR SAHOO-MP	
175	BLAPL/8553/2019 2164/2019	MILU SAHOO-MP	
176	ABLAPL/8025/2019 2165/2019	GANESH PURTY-MP	B.N.MOHAPATRA
177	ABLAPL/19084/2017 2166/2019	GOURISHANKAR PRADHAN-MP	
178	ABLAPL/11975/2019 2167/2019	SUSHIL BISHI-MP	
179	ABLAPL/17243/2019 2168/2019	JOGENDRA KUMAR SAHOO@JOGENDRA SAHOO-MP	P.K.MOHAPATRA
180	ABLAPL/3602/2019 2169/2019	BHARAT MAHAPATRA@MAHARANA-MP	
181	ABLAPL/4396/2019 2170/2019	GANGADHAR MOHARANA-MP	
182	ABLAPL/11267/2019 2171/2019	SAMBHUNATH MAHANA-MP	
183	ABLAPL/11266/2019 2172/2019	KASHINATH PUJARI-MP	
	ABLAPL/4543/2019		

184	2495/2019 CRLMC/3066/2019	ASHUTOSH BARIK-MP	
185	17724/2019 WP(C)/23360/2019	BILASINI RATH-MP	
186	17735/2019 WP(C)/15856/2015	JAMUNA BHOI-MP	
187	17736/2019 WP(C)/3136/2014	M/S.IVRCL LTD.-MP	KAJAL SAHOO
188	17737/2019 WP(C)/3136/2014	M/S.IVRCL LTD.-MP	
189	17738/2019 WP(C)/3137/2014	M/S.IVRCL LTD.-MP	
190	17739/2019 WP(C)/3137/2014	M/S.IVRCL LTD.-MP	
191	17740/2019 WP(C)/17271/2015	M/S.IVRCL LTD.-MP	KAJAL SAHOO
192	17741/2019 WP(C)/17271/2015	M/S.IVRCL LTD.-MP	
193	17743/2019 WP(C)/15195/2019	DIBAKAR SETHI-MP	
194	17752/2019 WP(C)/9253/2019	NATABAR BEHERA-MP	
195	17754/2019 WP(C)/28486/2011	GOBARDHAN MALI-MP	
196	17765/2019 WP(C)/16476/2019	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	
197	17767/2019 WP(C)/9054/2019	DAMBARUDHAR THAKUR-MP	MOHENDRA KUMAR MOHAPATRO